

# LOK SABHA

List of Questions for ORAL ANSWERS  
Tuesday, December 3, 2024/Agrahayana, 12, 1946 (Saka)

(Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation; Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj; Rural Development; Social Justice and Empowerment; Steel; Textiles )

( कृषि और किसान कल्याण; वाणिज्य और उद्योग ; सहकारिता; मत्स्यपालन, पशुपालन और डेयरी; भारी उद्योग; गृह ; पंचायती राज ; ग्रामीण विकास; सामाजिक न्याय और अधिकारिता; इस्पात; वस्त्र मंत्रालय)

Total Number of Questions - 20

## National Commission for Weavers

†\*101. Shri Giridhari Yadav:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether Bunkar Ayog has not been constituted to address the problems of weavers upliftment at the national level and if so, the details thereof;

(b) whether the Government proposes to constitute Rashtriya Bunkar Ayog/National Commission for Weavers, if so, the details thereof and if not, the reasons therefor; and

(c) the time by which the said Ayog is likely to be set up?

## Allocation of Fund under MGNREGS

\*102. Shri T R Baalu:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether allocation of fund to the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been reduced considerably in recent years, if so, the details thereof;

(b) the details of funds actually released under the scheme to States since 2019;

(c) whether there is under-utilisation of funds by various States, if so, the details thereof, State-wise; and

(d) the details of claims of States for release of funds pending upto March 2024?

## Setting up of Steel Plant in Meerut

†\*103. Shri Arun Govil:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government has any proposal to set up a steel plant in Meerut so as to generate employment opportunities at local level and the youth of the region can get benefited

from the industrial development; and

(b) if so, the details thereof?

### **Implementation of PM-KISAN**

\*104. Dr. Kirsan Namdeo:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the status of implementation of the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) and other agricultural schemes;

(b) the details and number of farmers who have benefited from the said schemes so far; and

(c) the details of steps taken to ensure timely payment of Minimum Support Price (MSP) to farmers?

### **Damages Caused due to Natural Calamities**

\*105. Com. Selvaraj V:  
Shri Subbarayan K:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether huge damages were caused by natural calamities like floods, land slides etc. in different parts of the country during the current year;

(b) if so, the details thereof, State-wise;

(c) whether Central teams were sent to the affected areas to assess the magnitude of the calamities and the extent of the damages caused;

(d) if so, the details thereof; and

(e) the details of immediate relief in terms of financial assistance given to the concerned States and grants provided after receipt of the assessment reports ?

### **Micro Irrigation Initiatives under PMKSY**

†\*106. Shri Darshan Singh Choudhary:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details and current status of Micro Irrigation Initiatives under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in Hoshangabad Parliamentary Constituency in Madhya Pradesh (MP);

(b) the details of the progress of Dudhi and Chinki Boras Barrage Irrigation Projects in MP along with the completion of the above Irrigation Projects under PMKSY;

(c) the details of coverage area of Micro Irrigation in the district;

(d) the number of farmers benefited along with the increase in crop yield/irrigation efficiency from the said projects;

(e) the details of the challenges faced during the implementation of PMKSY and Micro

Irrigation Initiatives in the said district; and

(f) the details of the future plans to expand the micro irrigation and irrigation efficiency in Hoshangabad district?

### **Discrimination against SCs and STs**

\*107. Dr. Alok Kumar Suman:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether discrimination against Scheduled Castes (SCs)/Scheduled Tribes (STs) have increased in the country during the last ten years, if so, the details thereof and the reasons therefor particularly in Central Universities and Public Sector Units and IITs/AIIMS;

(b) the details and the number of cases found in Central Universities, IITs/AIIMS and other Public Sector Units; and

(c) the details of measures taken by the Government to prevent discrimination at Central Offices and Central Universities?

### **Wage Disbursement under MGNREGS**

\*108. Shri K C Venugopal:

Shri K Sudhakaran:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether it is a fact that budgetary allocations for the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have consistently fallen short of the demand projected by the Government, if so, the reasons for these budgetary shortfalls;

(b) the details of the budget allocations, revised estimates and actual expenditures for MGNREGS during the last five years in the country;

(c) the total amount of pending wage payments under MGNREGS, State-wise including Jharkhand;

(d) the reasons for delay in wage disbursement under MGNREGS and the average duration of these delays during the past year; and

(e) the corrective measures taken by the Government to ensure timely payment of wages of MGNREGS workers and to address the funding gaps in MGNREGS?

### **Shortfall in Cold Storage Capacity**

\*109. Shri Vamsi Krishna Gaddam:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of current shortfall in the cold storage capacity nationwide relative to the production of perishables and the regions most affected by this shortage;

(b) the details of the total number of cold storage facilities built under the Pradhan Mantri

Kisan Sampada Yojana (PMKSY) and Mission for Integrated Development of Horticulture (MIDH) during the last five years in the country, State-wise; and

(c) the details of the steps taken to address the challenges of single-product cold storage, with over 33 per cent lying in the Uttar Pradesh and plans to diversify these facilities across the States?

### **Vibrant Villages Programme**

†\*110. Shri Dilip Saikia:  
Shri Pratap Chandra Sarangi:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the objectives and salient features of Vibrant Villages Programme (VVP) for the development of villages at the northern borders initiated by the Government;

(b) the details of the activities started under VVP along with the villages approved for comprehensive development under it; and

(c) the total amount of funds allocated by the Government for villages located at border?

### **Reservation for OBCs**

†\*111. Shri Dinesh Chandra Yadav:  
Shri Kaushalendra Kumar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the upper ceiling of income for creamy layer under the Other Backward Class reservation is fixed at rupees six/eight lakhs, if so, the details thereof;

(b) whether the upper ceiling of income for creamy layer under the General Category Reservation Quota is fixed at rupees six/eight lakhs;

(c) if so, the details thereof including the reasons and basis for said inequality in the criteria fixed for OBC and General Category reservation quota; and

(d) whether the Government proposes to remove the said anomaly in OBC and General Category reservation in Creamy Layer criteria, if so, the details thereof and if not, the reasons therefor?

### **Spreading Awareness through Community Radio Programme**

\*112. Shri Tapir Gao:  
Shri Janardan Mishra:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of steps taken by the Government to spread awareness about various issues including "Sarpanch Pati" practice and promotion of digital initiatives;

(b) the significance of the Community Radio Programme Series 'Jan Jan Tak Jankari' for disseminating information regarding various initiatives of the Government; and

(c) the details of the States where this pilot project is currently being implemented through various community radio stations and the initial response received from local communities?

### **Gram Manchitra Application**

\*113. Shri Shashank Mani:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has outlined the key objectives and initiatives of the Gram Manchitra Application and its impact on spatial planning and transparency in rural governance, particularly in Uttar Pradesh, if so, the details thereof, State-wise/District-wise particularly UP;

(b) whether the Gram Manchitra initiative integrates disaster management planning and natural resource management into local governance and if so, the details thereof along with outcomes achieved; and

(c) the details of steps taken by the Government to enhance public access to this digital tool and improve its effectiveness in rural areas and if not, the reasons therefor?

### **Digitization of Land Records**

\*114. Shri Praveen Patel:

Shri Kanwar Singh Tanwar:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has made any efforts to modernise the management of land ownership in rural areas and if so, the details thereof, State/District-wise including Chhattisgarh, Maharashtra, Uttar Pradesh and NCT of Delhi;

(b) the role of digitized records in simplifying dispute resolution, reducing the burden of courts and empowering the marginalised communities in the country along with the salient features thereof;

(c) the details and total number of land records which have been fully digitized in the country, State-wise including Uttar Pradesh, Chhattisgarh, NCT of Delhi, Palghar District in Maharashtra and Amroha Parliamentary Constituency of Uttar Pradesh; and

(d) whether the Government has made any efforts for providing the ownership rights for the agriculture land provided to landless people of rural villages of Delhi State in 1975 and if so, the details thereof?

### **Self-Sufficiency in Steel Production**

\*115. Shri Azad Kirti Jha:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government has laid down a road map towards achieving self-sufficiency in steel production, if so, the details thereof and the timeline fixed in this regard;

(b) whether PSUs are instrumental in meeting self-sufficiency in steel production, if so, the details thereof; and

(c) whether any PSU under the Ministry of Steel is currently being planned for strategic disinvestment/minority sale and if so, the details thereof?

### **Milk Production**

†\*116. Smt. Geniben Nagaji Thakor:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of steps taken by the Government to enhance the production of milk in the country;

(b) the details of facilities being provided to milk producers;

(c) whether there is a shortage in supply of milk in the country; and

(d) if so, the details thereof?

### **Onboarding of PACS on ERP Software**

†\*117. Shri Kali Charan Singh:

Shri Parshottambhai Rupala:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether the Government aims to set up feasible Co-operative Societies similar to dairy on the lines of fisheries Co-operative Societies at the Panchayat level;

(b) whether the Government has taken steps to digitise Primary Agricultural Credit Societies (PACS) by linking them with Enterprise Resource Planning (ERP) software;

(c) if so, the details of total number of PACS onboarded to ERP software in the country till date, State-wise, particularly Uttar Pradesh; and

(d) the details of progress in digitization of PACS and support provided to panchayat-level Cooperatives in Gujarat?

### **Use of Toxic Chemical Paraquat Dichloride by Farmers**

\*118. Shri Konda Vishweshwar Reddy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of current guidelines and restrictions in place for the safe use of paraquat dichloride considering its recognized toxicity and associated health risks to humans and animals;

(b) the steps undertaken to educate farmers on safe handling practices for paraquat dichloride, particularly in rural areas where protective equipment and training are limited;

(c) whether there is an ongoing review of paraquat dichloride's usage in light of its ban in various other countries and if so, the details thereof; and

(d) the details of initiatives underway to identify and promote safe alternatives to paraquat

dichloride and the support extended to farmers for transition to these alternatives?

### **Domestic Production of Organic Fertilizers**

\*119. Shri Ajay Kumar Mandal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is considering to build exclusive organic farming villages as a remedy to the health hazards of chemicals and fertilizers, if so, the details thereof;

(b) the details about the domestic production of organic fertilizers during the last three years and the current year, State-wise; and

(c) the steps taken by the Government to increase the domestic production of organic fertilizers?

### **New Crop Varieties Developed by ICAR**

\*120. Shri Naveen Jindal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Indian Council of Agricultural Research (ICAR) has developed certain new crop varieties with special traits in the recent past, if so, the details thereof;

(b) the details of steps taken by the Government to address the twin challenges of climate change and malnutrition while developing these new crop varieties; and

(c) the time by which the new crop varieties will be made available to farmers for cultivation?

New Delhi  
Friday, November 29, 2024/  
Agrahayana, 6, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

# INDEX

(Ministry-Wise)

Agriculture and Farmers Welfare	: 104, 106, 109, 118, 119, 120
Commerce and Industry	:
Cooperation	: 117
Fisheries, Animal Husbandry and Dairying	: 116
Heavy Industries	:
Home Affairs	: 105, 110
Panchayati Raj	: 112, 113
Rural Development	: 102, 108, 114
Social Justice and Empowerment	: 107, 111
Steel	: 103, 115
Textiles	: 101

## Remarks

# LOK SABHA

List of Questions for WRITTEN ANSWERS  
Tuesday, December 3, 2024/Agrahayana 12, 1946 (Saka)

(Ministries of Agriculture and Farmers Welfare; Commerce and Industry; Cooperation;  
Fisheries, Animal Husbandry and Dairying; Heavy Industries; Home Affairs; Panchayati Raj;  
Rural Development; Social Justice and Empowerment; Steel; Textiles )

( कृषि और किसान कल्याण; वाणिज्य और उद्योग ; सहकारिता; मत्स्यपालन, पशुपालन और डेयरी; भारी उद्योग; गृह ; पंचायती  
राज ; ग्रामीण विकास; सामाजिक न्याय और अधिकारिता; इस्पात; वस्त्र मंत्रालय)

Total Number of Questions - 230

## Release of funds under MGNREGS

1151. Shri Pradeep Purohit:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the total amount allocated for Jharsuguda and Bargarh districts in Odisha under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and

(b) whether the Government has taken any step to ensure timely release of funds to meet local employment demands?

## Construction of Animal Shelter Houses

1152. Shri Eswarasamy K:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of budget allocation and actual expenditure under the Central Scheme for the construction of animal shelter houses during the last three years, including the current year with year-wise;

(b) the number of shelter houses constructed since the inception of the scheme, year-wise/State-wise; and

(c) whether the scheme provides for recurring grants, if so, the details thereof?

## Impact of Climate Change on PwDs

1153. Shri Lavu Sri Krishna Devarayalu:

Shri Bastipati Nagaraju:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government has a dedicated policy framework to address the rescue and rehabilitation of Persons with Disabilities (PwDs) during climate change-induced extreme weather events, such as floods and cyclones, particularly in disaster-prone States like Andhra Pradesh;

(b) if so, the details of the measures implemented to ensure that PwDs have accessible healthcare, food, water and infrastructure during such disasters; and

(c) whether the Government has any specific programs to address the increased vulnerability and mortality risk faced by people with psychosocial disabilities during extreme weather events, such as heatwaves and if not, whether any such framework is under consideration?

### **Adverse Impact of Global Warming on Agriculture**

1154. Shri Rajeev Rai:  
Shri Anup Sanjay Dhotre:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has taken note of the adverse impact of global warming on agriculture in the country which has led to abnormal trends like irregular rainfall and decreasing forest cover;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the Government has taken any major steps towards mitigation of adverse impact of global warming and climate change with respect to farmers of northern plains in the country, especially in Uttar Pradesh, during the last five years;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government has assessed the impact of global warming on various agro-climatic zones of the country?

### **Promotion of International Level Trade and Exhibition Centre in Amritsar**

1155. Shri Gurjeet Singh Aujla:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether is a fact that the establishing an International level Trade and Exhibition Centre in Amritsar to promote it as a premier MICE (Meetings, Incentives, Conferences, and Exhibitions) destination;

(b) whether it is true that Amritsar is rich tourism and pilgrimage sites, strong logistics, and diverse hospitality options, is well-positioned to attract large-scale events and trade fairs;

(c) whether it is a fact that world-class convention centre with a capacity of up to 4,000 seats, combined with exhibition and trade facilities, would significantly boost tourism, local businesses, and cultural exchange;

(d) whether the Government consider allocating funds or support for the development of such a facility, particularly in the proposed location near Ranjit Avenue, which offers ideal accessibility; and

(e) if so, the details thereof?

### **Implementation of MGNREGS**

1156. Shri Shafi Parambil:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether there is a decline in the number of registered workers under the MGNREGS in the current financial year;

(b) if so, the details thereof and the reasons for the low registration of workers;

(c) whether it is because of the focus on digitalisation of the payment and verification process; and

(d) if so, the details thereof and the steps taken to address the issues faced by the workers?

### **Participation of Women in Tech Startups**

1157. Dr. Nishikant Dubey:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the data on participation of women involved in tech startups is maintained during the last three years and the current year, if so, the details thereof, State-wise/year-wise/district-wise, particularly in Jharkhand; and

(b) the details of the steps taken to promote and support women participation in startups including the allocation of funds during the last three years in the country, State-wise/year-wise/district-wise, particularly in Jharkhand?

### **Initiatives undertaken to enhance Productivity**

1158. Shri Anurag Sharma:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the comprehensive update on the initiatives undertaken by the National Productivity Council (NPC) to enhance productivity across key sectors in India, such as manufacturing and services in the country during the last five years and the current year;

(b) the details of measures implemented to support Small and Medium Enterprises (SMEs) in improving productivity along with NPC collaborations with international productivity organizations for knowledge and technology exchange;

(c) the details of steps taken by the NPC to promote the adoption of sustainable and environment-friendly productivity practices across industries;

(d) whether there has been any significant increase in funding or resources allocated to the NPC to facilitate nationwide training programmes, if so, the details thereof; and

(e) the details of plans to further strengthen the role of NPC in supporting economic growth and competitiveness?

### **Registered Startups**

1159. Shri Saptagiri Sankar Ulaka:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री  
be pleased to state:

- (a) the total number of startups registered in India along with the details/extent of financial assistance provided to them during each of the last five years, State-wise;
- (b) the total amount of financial support provided to startups in each State and the manner in which the same is/has been distributed between Government schemes and private funding; and
- (c) the success rate of startups in terms of survival and revenue generation, State-wise along with the criteria used to determine this success?

### **Indian Soldiers Martyred in Terrorist Attacks**

†1160. Shri Rahul Kaswan:

Will the Minister of HOME AFFAIRS

गृह मंत्री  
be pleased to state:

- (a) the details of the Indian soldiers martyred in terrorist attacks on Indo-Pak border, year-wise;
- (b) the details of action taken by the Government in this regard;
- (c) the time by which the terrorist groups are likely to be eliminated completely; and
- (d) the measures taken by the Government in this regard?

### **Welfare of Fishermen in India**

1161. Shri Prabhakar Reddy Vemireddy:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री  
be pleased to state:

- (a) the details of the total number of fishermen in the country at present in a State-wise, district-wise, particularly in Nellore District in Andhra Pradesh;
- (b) whether the Government has carried out any schemes to provide skill development and training for fishermen, if so, the details thereof, State-wise beneficiaries funding and utilized district-wise in Nellore Andhra Pradesh;
- (c) the details of the total number of fishermen who have availed insurance benefits and total amount claimed as insurance and disbursed during the last five years, State-wise, especially in Andhra Pradesh; and
- (d) the details of the infrastructure projects undertaken by the Government for the benefit of fishermen during the such period; and
- (e) the list of such projects, present status and funding allocated, released and utilized, State-wise, especially in Andhra Pradesh?

### **Potential of Agroforestry Sector**

1162. Smt. D K Aruna:  
Shri Eatala Rajender:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the country's vast potential in the agro-forestry sector is a unique opportunity to integrate with carbon finance projects through Afforestation, Reforestation and Revegetation (ARR) initiative and there is a possibility to expand the area under agro-forestry from the current 28.4 million hectares to 53 million hectares by 2050 as agro-forestry accounts for 8.65 per cent of the country's total land area and contributes 19.3 per cent carbon stocks and thus, agro-forestry plays a significant role in environmental sustainability and economic development; and

(b) if so, the details thereof and the steps being taken till date results yielded during the last nine years?

### **Soil Health Testing Labs**

1163. Shri Kesineni Sivanath:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the number of static, mobile and mini village soil testing labs that have been established in the State of Andhra Pradesh, district-wise;

(b) the number of tests that have been conducted by these labs classified district-wise, during the last five years;

(c) the maximum capacity of these labs classified district-wise;

(d) whether proposals have been submitted for establishment of new labs classified district-wise during the past five years; and

(e) if so, the details thereof and if not, the reasons therefor?

### **Climate Resilient Coastal Fishing Village**

1164. Shri Robert Bruce C:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of guidelines for the recently announced 100 climate-resilient coastal fishing villages and the details thereof;

(b) the details of guidelines for the recently announced Rs. 2 crore per village under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) for developing essential fisheries infrastructure and the details thereof; and

(c) whether the said villages have been identified for the development and if so, the details thereof?

### **Setting up of Unity Mall for sale One District One Product**

1165. Shri Y S Avinash Reddy:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री  
be pleased to state:

- (a) whether all the States would be encouraged to set up a Unity Mall in their state capital or most prominent tourism centre or the financial capital for promotion and sale of their own ODOPs (one district, one product), Geographical Indication (G.I.) products and other handicraft products, and for providing space for such products of all other States including Andhra Pradesh; and
- (b) the details of progress made including the earlier schemes comparatively since their launch, along with funds sanctioned/spent till now, year-wise?

### **G.I. Tagged Products**

†1166. Shri Rajkumar Roat:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री  
be pleased to state:

- (a) the details of the Geographical Indication (G.I.) Tagged products in the country, State/UT-wise;
- (b) the details of budget sanctioned for protection of these G.I. Tagged products, product-wise; and
- (c) whether the Government proposes to provide G.I. Tag to the famous Mahua and Anura (Sitafal) of tribal areas in the southern Rajasthan and if so, the details thereof and if not, the reasons therefor?

### **Increasing Cases of Cyber Crimes**

1167. Adv. Adoor Prakash:  
Shri Jai Prakash:  
Shri Kuldeep Indora:

Will the Minister of HOME AFFAIRS

गृह मंत्री  
be pleased to state:

- (a) whether the Government is aware of increasing cases of cyber crimes in the form of 'digital arrest' where cyber criminals are posing as investigating officers;
- (b) if so, the number of such crimes reported and culprits arrested, State-wise;
- (c) whether the Government in consultation with the RBI is contemplating using a foolproof security to check this particular type of financial fraudulent activity and if so, the details thereof; and
- (d) the steps being taken by the Government for close coordination between various Government and private entities to educate citizens, enhance surveillance and strengthen the system to fight cyber crimes?

### **Post Matric Scholarship Scheme**

1168. Smt. Harsimrat Kaur Badal:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the reasons for withholding the degrees of SC students who are eligible for the Post Matric Scholarship Scheme by educational institutions;

(b) the extent to which the Government proposes to address the financial disputes between colleges and the State Government of Punjab that are resulting in delays in grant/disbursement and subsequent withholding of students' degrees;

(c) the details of measures implemented to ensure SC students receive their scholarships on time, thereby preventing any impact on their academic progression and employment opportunities; and

(d) whether the Government has initiated any investigations into the management and disbursement of funds under the Post Matric Scholarship Scheme to identify systemic issues contributing to these delays?

### **Success of the Sahakar Pragya Initiative**

1169. Shri Anurag Singh Thakur:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the achievements of the Sahakar Pragya initiative in promoting cooperative education and skill development across the country;

(b) the number of cooperative leaders trained and the regions benefitting most from this scheme;

(c) the specific programs offered under Sahakar Pragya to improve operational and managerial skills in cooperatives; and

(d) whether any recent efforts have been made to increase engagement with smaller cooperative societies?

### **Adoption of Modern Animal Husbandry Practices**

1170. Shri Lumba Ram:

Shri Dulu Mahato:

Shri Bidyut Baran Mahato:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of steps to encourage the adoption of modern animal husbandry practices, such as advanced breeding methods, better nutrition and agricultural technologies, to increase the income of livestock farmers in the nation;

(b) the details of initiatives implemented to enhance livestock productivity and health through improved veterinary care and disease management programmes in rural areas of Rajasthan and Jharkhand; and

(c) the details of specific programmes/schemes for supporting small-scale farmers and tribal communities with subsidies, financial aid, or improved access to markets for dairy and poultry

products in Rajasthan and Jharkhand?

### **Use of Computer Stock Register in Seeds Act**

†1171. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether computer stock register has been recognized in the case Insecticide Act while the same has not been recognized in the case of seeds Act in the country;

(b) if so, the details thereof;

(c) whether the Government has taken or proposes to take steps to recognize the computer stock register in the case of Seeds Act; and

(d) if so, the details thereof?

### **Kisan Credit Cards (KCC)**

1172. Shri Raju Bista:

Smt. Daggubati Purandeswari:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of issuance of Kisan Credit Cards (KCC) for Animal Husbandry and Fishery sectors since the scheme's introduction, including the number of beneficiaries particularly in the districts of Darjeeling, Kalimpong and North Dinajpur;

(b) the details of specific benefits and financial support provided under the KCC scheme for these sectors, including interest rates, loan limits, and repayment terms;

(c) the details of impact of the KCC scheme on the productivity and income of farmers engaged in animal husbandry and fishery, supported by relevant statistics; and

(d) the details of Regional distribution of KCC issuance measures taken to ensure equitable access to the scheme, State-wise?

### **SARTHIE 1.0 Initiative**

1173. Shri Shankar Lalwani:

Shri Arun Bharti:

Smt. Smita Uday Wagh:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of the "SARTHIE 1.0" initiative launched by the Government in collaboration with National Legal Services Authority (NALSA);

(b) the aims and objectives of the collaboration and extent to which it is likely to ensure effective implementation of social welfare programmes;

(c) whether launch of SARTHIE 1.0 marks crucial step towards addressing needs of vulnerable sections of the society and providing them legal support;

(d) whether the Government has collaborated with the NALSA to expand outreach of social welfare schemes and if so, the details thereof;

(e) the steps taken under this initiative to empower marginalized communities, including Scheduled Castes, Other Backward Classes and Transgender Persons;

(f) whether the SARTHIE 1.0 initiative aligns with the United Nations 2030 Agenda for Sustainable Development and if so, the goals being addressed; and

(g) whether there is any plan to conduct awareness camps at the grassroots level in collaboration with State and District Legal Services Authorities to promote legal literacy and social justice?

### **MoU between NCOL and State Organic Commodity Boards**

1174. Shri Suresh Kumar Shetkar:  
Shri Eatala Rajender:  
Smt. D K Aruna:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether chemicals present in fertilizers are source of several ailments such as hypertension, diabetes, thyroid, and even cancer and organic farming was linked to the health of 140 crore Indians and if any Memorandum of Understanding (MoU) between the National Co-operative Organics Ltd. (NCOL) and other State Organic Commodity Boards is signed and if so the details thereof and progress made in this regard; and

(b) whether the movement for organic farming has reached important stage and cooperatives have an important role in making India the world's largest organic food producing country and there is awareness about organic products with huge global market for the same and when we increase India's share by tapping this market, the share of our farmers and their income in the profitable business of organic products also increases and if so, the details thereof/present status thereof?

### **PM Rashtriya Krishi Vikas Yojana**

1175. Smt. Supriya Sule:  
Shri Nilesh Dnyandev Lanke:  
Shri Bajrang Manohar Sonwane:  
Shri Sanjay Dina Patil:  
Shri Bhaskar Murlidhar Bhagare:  
Prof. Varsha Eknath Gaikwad:  
Shri Mohite Patil Dhairyasheel Rajsinh:  
Dr. Amol Ramsing Kolhe:  
Shri Amar Sharadrao Kale:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the manner in which PM-Rashtriya Krishi Vikas Yojana (PM-RKVY) specifically contributes to promote sustainable agriculture across different regions of the country;

(b) the key objectives of the PM-RKVY in relation to sustainable agriculture and the way the Government monitor progress in these areas;

(c) the total budget allocated and utilized under the PM-RKVY for promoting sustainable agriculture,;

(d) the funds allocated and utilized under PM-RKVY for sustainable agriculture projects in Maharashtra;

(e) the initiatives under PM-RKVY for supporting organic farming, the number of farmers who have benefited from these initiatives so far in Maharashtra;

(f) the manner in which the PM-RKVY specifically benefit marginal and small farmers in adopting sustainable agricultural practices and the percentage of PM-RKVY beneficiaries who are small and marginal farmers and the targeted initiatives and in place to support them; and

(g) the details by the Ministry to ensure that the small-scale farmers receive adequate resources, training and support under PM-RKVY for sustainable farming?

### **Rural Infrastructure Development Fund**

1176. Dr. Byreddy Shabari:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has any data regarding the works undertaken in Andhra Pradesh under Rural Infrastructure Development Fund (RIDF) and if so, the details thereof;

(b) whether any works under RIDF were taken for Nandyal region for FY 2023-24 or planned for FY 2024-25 and if so, the details thereof;

(c) whether the Government has any data regarding the payment made to beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Andhra Pradesh and if so, the details thereof;

(d) whether Aadhaar seeding of beneficiaries of MGNREGS has been completed in the country and if so, the details of steps taken to ensure that the payments are made on time; and

(e) whether the Government has taken any steps to increase the number of working days and wages under MGNREGS and if so, the details thereof?

### **Compassionate Appointment of Dependents**

†1177. Shri Santosh Pandey:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the provisions for compassionate appointment of the dependents of the martyred soldiers killed during the service in all the security forces coming under Central Reserve Police Force (CRPF);

(b) the details of the criteria on which compassionate appointment is given to the dependents of the martyred soldiers;

(c) the number of such families in Chhattisgarh the members of which martyred during the service and their dependents have not been given appointment on compassionate ground; and

(d) the provision for the various type of assistance which may be provided by the dependents of the said families in case they have not been provided appointment on the compassionate ground?

### Production of Tractors

†1178. Dr. Rajkumar Sangwan:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) the details of total annual production of tractors and other agricultural implements in the country during the last three years; and

(b) whether all the said implements are sold in the domestic market for domestic consumption or exported and if so, the details thereof?

### e-Panchayat Facility

†1179. Shri Bhumare Sandipanrao Asaram:

Shri Ravindra Dattaram Waikar:

Smt. Delkar Kalaben Mohanbhai:

Shri Gyaneshwar Patil:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether internet/e-panchayat facility has been provided to all the panchayats of various States of the country, if so, the details thereof, State-wise particularly Dadra and Nagar Haveli, Madhya Pradesh and different districts of Maharashtra including Sambhajinagar (Aurangabad) district;

(b) the number of panchayats provided internet/e-panchayat facility during the last five years including the current year;

(c) the details of schemes for Maharashtra including Sambhajinagar (Aurangabad), Dadra and Nagar Haveli and Madhya Pradesh; and

(d) the steps taken/being taken by the Government to provide internet facilities to the villages where internet facility has not been provided yet?

### Merchandise Exports

1180. Shri Yaduveer Wadiyar:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of steps taken to achieve a 2.55 percent increase in merchandise exports to \$35.2 billion, sector-wise;

(b) the details of measures taken to tackle challenges posed by the 5 percent rise in imports to \$56.2 billion;

(c) the details of measures taken to diversify and strengthen country's export sectors amidst global economic fluctuations; and

(d) the details of the strategic initiatives planned to reduce the trade deficit and enhance competitiveness at World Trade Organization (WTO)?

### **Computerization and Strengthening of Primary Cooperative Societies**

†1181. Shri Chintamani Maharaj:  
 Shri P P Chaudhary:  
 Smt. Bijuli Kalita Medhi:  
 Shri Dilip Saikia:  
 Shri Pratap Chandra Sarangi:  
 Shri Mitesh Patel Bakabhai:  
 Dr. Vinod Kumar Bind:  
 Shri Hasmukhbhai Somabhai Patel:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether the Government has implemented any scheme for computerisation of primary cooperative societies, if so, the details thereof including the funds allocated and utilized during the last three years;

(b) the number of primary cooperative societies that have been computerised so far and that are yet to be computerised, State-wise;

(c) whether the Government has set any targets for complete computerisation of primary cooperative societies, if so, the timeline thereof;

(d) the details of number of regular employees of these societies trained in this regard along with the number of employees appointed throughout sourcing in this regard;

(e) the steps taken by the Government towards strengthening of primary cooperative societies through computerisation;

(f) the other steps taken by the Government to strengthen and modernize primary cooperative societies including capacity building, infrastructure development and digital literacy training; and

(g) whether any assessment has been conducted to evaluate the impact of computerisation on the functioning of these societies, if so, the details thereof along with its benefits for farmers?

### **Supply Chain Resilience Agreement**

1182. Shri Baijayant Panda:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of India's role in the Indo-Pacific Economic Framework for Prosperity (IPEF), particularly in the Supply Chain Resilience Agreement;

(b) the expected benefits of this agreement for Indian manufacturers and exporters; and

(c) the steps being taken by the Government to enhance India's supply chain resilience in critical sectors such as electronics, automotive and pharmaceuticals?

### **Conversion Charges for Cooperative Societies in Chandigarh**

1183. Shri Manish Tewari:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government plans to revise the Chandigarh Housing Board's approach to calculating conversion charges for cooperative societies in accordance with the original policy;

(b) the reasons for charging 18% GST on conversion charges, unearned increase, and ground rent by the Chandigarh Housing Board, while societies under the Estate Office are exempt from such charges;

(c) whether the Government has considered allowing need-based structural modifications in cooperative society flats in Chandigarh, such as glazing in verandas or installing rain sheds; and

(d) the steps being taken by the Government to expedite the issuance of long-pending completion certificates for cooperative housing societies in Chandigarh, some of which have been awaiting approval since 2001?

### **Admission of Panchayati Raj Employees to IIT and IIM**

1184. Shri Jai Prakash:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has decided, for the first time, to allow admission of Panchayati Raj employees, across the country, to Indian Institutes of Technology (IITs), Indian Institutes of Management (IIMs) with the aim to abreast them with digital literacy, rural development and develop enhance their leadership, potentiality, etc.; and

(b) if so, the details thereof?

### **Strengthening Animal Health Security in India**

1185. Shri Bhartruhari Mahtab:

Dr. Hemant Vishnu Savara:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of strengthening of Animal Health Security in India for Pandemic preparedness and response;

(b) the details of role of veterinary treatment guidelines and crisis management plan for reducing risk of pandemics; and

(c) the details of steps taken to upgrade and expand the laboratory network, improve the interoperable data systems, building capacity for data analytics and risk communication under this programme?

### **Works under Adarsh Gram Yojana**

†1186. Shri Manish Jaiswal:

Shri Pradeep Kumar Singh:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of steps taken under the Pradhan Mantri Adarsh Gram Yojana (PMAGY) to develop villages fulfilling the minimum requirements of the society;

(b) the details and number of villages selected, works carried out and the number of people benefitted from the said Scheme;

(c) the specific monitorable indicators fixed for evaluating any village as 'Adarsh Gram';

(d) the name of villages which have been included in the list of Adarsh Gram in Hazaribagh and Ramgarh districts of Jharkhand; and

(e) the details of the schemes being run in the villages selected in Hazaribagh and Ramgarh districts?

### **Krishi Vigyan Kendras**

†1187. Shri Sanjay Uttamrao Deshmukh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the minimum number of Krishi Vigyan Kendras (KVKs) approved for a single district under the Krishi Vidyapeeth;

(b) whether there is any specific provision for starting KVK Centres for inspirational districts to improve agriculture sector;

(c) if so, the name of districts of Maharashtra which have been approved for setting up of KVKs;

(d) the number of KVK centres working in inspirational districts like Washim, Nandurban, Dharashiv and Adhi village in Raigarh of Maharashtra;

(e) whether the Government has received a proposal to start an independent KVK for Washim district;

(f) if so, the decision taken on the said proposal at present; and

(g) the time by which the new KVK centres are likely to be established in inspirational Washim district?

### **Beneficiaries under PMKMY**

1188. Shri Tanuj Punia:

Shri Anto Antony:

Shri Rajmohan Unnithan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the total number of farmers enrolled under the Pradhan Mantri Kisan Maandhan Yojana (PMKMY) since its inception including Kerala and in Kasargod & Kannur districts;

(b) the total amount of funds allocated and disbursed under PMKMY each year, State-wise and in Kasargod district; and

(c) the details of distribution of small and marginal farmers enrolled under PMKMY, State-wise?

### Steel Manufacturing Capacity

1189. Shri Dulu Mahato:  
Shri Bidyut Baran Mahato:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the details of initiatives taken to increase steel manufacturing capacity and maintain competitiveness in the national and global steel markets in Jharkhand, particularly in Dhanbad;

(b) the manner in which the Government proposes the infrastructure, such as transportation (rail, road and ports) and power supply, to support the growth of the steel industry in Jharkhand and ensure the efficient movement of raw materials and finished products; and

(c) whether there are incentive policies to encourage steel companies in Jharkhand to prioritize local recruitment and provide jobs to the residents of the State, especially in regions around Jamshedpur?

### Toxic Contaminant in Indian Products

1190. Shri Charanjit Singh Channi:  
Shri K Sudhakaran:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of Indian products flagged by various countries for toxic content since 2019, including the types of toxicity or safety issues identified;

(b) the details of steps taken to address these concerns and ensure compliance with international standards; and

(c) whether any assistance is provided to Indian exporters to improve product safety standards and ensure compliance with international regulations, if so, the details thereof?

### Progress of DAY-NRLM

1191. Shri Jashubhai Bhilubhai Rathva:  
Shri Radheshyam Rathiya:  
Shri Kanwar Singh Tanwar:  
Shri Vishweshwar Hegde Kageri:  
Shri Jugal Kishore:  
Smt. Poonamben Hematbhai Maadam:  
Shri Chandra Prakash Joshi:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of progress and achievements made under the Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM);

(b) whether the said scheme is beneficial in changing the life of rural male and female in the country, if so, the details thereof;

(c) the parameters or indicators on which the progress of the said scheme is evaluated;

(d) whether the progress in terms of material/physical/financial of the said scheme is updated on the portal and if so, the details thereof, State/District-wise including Uttar Pradesh and Rajasthan;

(e) the details of extent to which the said scheme has been proven beneficial in various States, State/district-wise including Rajasthan; and

(f) whether the Government is planning to or has taken any measures to ensure that bank branch officials are equipped to assist rural women seeking loans, if so, the details thereof?

### **Financial Assistance to Tripura**

1192. Smt. Kriti Devi Debbarman:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the assessment made by the Government regarding the recent floods in Tripura, including the extent of damage to infrastructure, agriculture and local residents;

(b) whether the Union Government has received a formal request for a relief package from the State Government of Tripura in response to the recent floods and if so, the details of the relief package requested by the State; and

(c) the amount of financial assistance and relief package allocated and released by the Union Government to Tripura in the wake of the recent floods and the timeline for its disbursement?

### **Shrimp Exports**

1193. Shri Hibi Eden:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of steps taken for lifting the embargo imposed by the United States of America on shrimp exports from India due to non-usage of Turtle Exclusive Devices (TED) on fishing nets, if so, the details thereof; and

(b) whether any action plan has been made or steps have been taken to provide relief to the fishing community affected by the ban in the State of Kerala, if so, the details thereof?

### **Beneficiaries of PM-KISAN**

1194. Shri Chudasama Rajeshbhai Naranbhai:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the farmers of every State are getting the benefits of PM-Kisan Samman Nidhi (PM-KISAN);

(b) if so, the details thereof, State-wise; and

(c) whether the Government has taken any action against the ineligible beneficiaries who are availing PM-KISAN and if so, the details thereof?

### **Upgradation of Agriculture Colleges**

1195. Dr. Ricky Andrew J Syngkon:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether there are any proposals to upgrade existing Colleges of Agriculture across the country to full-fledged universities;

(b) if so, the details of the colleges identified for this purpose and if not, the reasons therefor;

(c) the details of the criteria used to evaluate whether a College of Agriculture qualifies for an upgrade to a university;

(d) whether there is any proposal to upgrade the College of Agriculture in the State of Meghalaya to a university, considering that 81 per cent of the State's population is engaged in the primary sector and the State ranks low in food security; and

(e) whether the Government is considering the potential benefits of enhancing scientific research and interventions to support agricultural development in the State of Meghalaya and if so, the details thereof?

### **Implementation of Rashtriya Gokul Mission (RGM)**

1196. Shri Suresh Kumar Kashyap:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government is implementing Rashtriya Gokul Mission (RGM) in the country, if so, the details and the salient features thereof;

(b) the role of the RGM in increasing milk production and increasing the productivity of indigenous bovine breeds in Himachal Pradesh; and

(c) whether the RGM has increased/proposes to increase the financial assistance provided to the rural farmers engaged in the dairy business in Himachal Pradesh, if so, the details thereof, district-wise, particularly in Shimla, Solan and Sirmor?

### **Promoting the Use of Bio-Fertilizers**

†1197. Shri Nalin Soren:

Shri Satpal Brahamchari:

Shri Gopal Jee Thakur:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the scheme proposed by the Government to promote the use of bio-fertilizers in place of Urea, Diesel Exhaust Fluid (DEF) and other fertilizers in the country;

(b) the State-wise details of the steps being taken by the Government to provide financial assistance and training to the farmers in order to promote organic farming particularly district-wise details of Bihar, Jharkhand and Haryana including Sonipat Lok Sabha constituency;

(c) the details of the scheme of the Government to procure the foodgrains produced by the

farmers through organic farming; and

(d) the details of the scheme of the Government to promote organic farming and cow based organic farming?

### **Awass Sakhi Mobile App**

1198. Shri Arun Bharti:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of steps taken to implement the Awass Sakhi Mobile App under the Pradhan Mantri Awass Yojana (PMAY) and to streamline housing benefits for rural citizens;

(b) the key objectives behind the nationwide survey of kuccha houses initiated by the Ministry and the provisions in place to ensure that all eligible beneficiaries are included in the pucca housing list;

(c) the extent to the allocation of 100 crore rupees to the "Lakhpati Didi" initiative aims to increase rural women's income levels and empower them economically; and

(d) the anticipated benefits of the newly inaugurated Community Managed Training Centres (CMTCs) and the Gram Sadak Survey & Planning Tool for enhancing skills, connectivity, and rural infrastructure in Bihar?

### **Welfare of Senior Citizens**

†1199. Shri Bidyut Baran Mahato:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government is implementing any schemes/programmes for the welfare of the senior citizens and if so, the details thereof;

(b) whether any efforts are being made to rehabilitate and administer justice to the senior citizens who are being harassed by their relatives and offsprings and if so, the details thereof; and

(c) whether there is any Government scheme in place for ensuring health of the senior citizens and if so, the details thereof?

### **Rashtriya Gram Swaraj Abhiyan**

†1200. Shri Radheshyam Rathiya:

Shri Dineshbhai Makwana:

Shri Vijay Baghel:

Shri Tapir Gao:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of the aims and objectives of the National Gram Swaraj Mission and the localization of Sustainable Development Goals (SDGs) in Chhattishgarh;

(b) the details of coverage of the said scheme along with the funding pattern between States, Centre and Union Territories;

(c) whether Rashtriya Gram Swaraj Abhiyan (RGSA) promotes e-governance and other technology driven solutions to promote good governance in Panchayats; and

(d) if so, the details thereof?

### **Objectives of Jan Yojana Abhiyan**

1201. Shri P P Chaudhary:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of objectives and implementation framework of Jan Yojana Abhiyan along with the number of villages covered under this initiative, State-wise;

(b) the quantum of funds allocated and utilized under this Abhiyan during the last three years and the key projects undertaken thereof;

(c) whether any mechanism has been established to measure the impact of this Abhiyan on village self-sufficiency and sustainability, if so, the details thereof; and

(d) the number of Gram Sabhas conducted under this Abhiyan and the level of participation from Sarpanchs, Panchayat members and residents, if so, the details thereof, State-wise?

### **Production and Import of Crude Steel**

1202. Shri Selvaganapathi T.M.:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether it is a fact that our country is the world's second-biggest crude steel producer and also become a net importer of the alloy in the fiscal year through March, 2024 and the trend has continued in the current year, if so, the details thereof;

(b) whether it is also a fact that the finished steel imports from China hit a seven-year high during April and August in the current year, while overall finished steel imports hit a six-year high of 3.7 million metric tonnes, if so, the details thereof;

(c) whether the Indian Steel Association has requested the Government to take measures to protect the domestic steel industry; and

(d) if so, the action taken by the Government in this regard?

### **Credit Schemes for Fisherman**

1203. Shri Durai Vaiko:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

the details of fund allocation and utilisation for credit/loan schemes for fishermen since 2014, State-wise and year-wise?

### Training of Panchayati Raj Representatives

1204. Shri Vishweshwar Hegde Kageri:  
Shri Kripanath Mallah:  
Smt. Poonamben Hematbhai Maadam:  
Shri Suresh Kumar Kashyap:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether the Government has taken any steps for imparting management leadership training to the Panchayati Raj representatives, if so, the details thereof;

(b) the details of the Memoranda of Understanding (MoU) signed by the Government along with Indian Institutes of Management (IIM) for imparting training to the Panchayati Raj Representatives and their objectives;

(c) the details of training and the number of Panchayati Raj Representatives trained in Himachal Pradesh, district-wise; and

(d) the details of the infrastructure like internet and computer currently provided to the Panchayats in the State of Himachal Pradesh, district-wise?

### Geo Stationary Mapping

†1205. Shri Ramvir Singh Bidhuri:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government is taking any measures to ease the process of identification of land blocks by using geo-stationary mapping and other technologies, if so, the details thereof; and

(b) whether such technology is being used in the villages of Delhi as well and if so, the details thereof?

### Financial Assistance under SMAM

1206. Shri G Lakshminarayana:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the financial assistance and grants provided under the Sub-Mission on Agricultural Mechanization (SMAM) for the purchase of drones, including the eligibility criteria and the total number of beneficiaries so far, State-wise;

(b) the number of agricultural institutes, Custom Hiring Centres (CHCs) and Farmer Producer Organizations (FPOs) that have received financial assistance for the purchase of drones for agricultural applications, State-wise and district-wise for Andhra Pradesh;

(c) the number of drone demonstrations conducted in farmers' fields including the total area covered under these demonstrations, district-wise;

(d) whether any challenges have been faced in the implementation of the drone-based

agriculture initiatives and if so, the reasons for the delays or challenges encountered; and

(e) the steps being taken to encourage the use of drones in agriculture, including the promotion of domestic drone manufacturing and the training of remote pilots?

### **Promoting Crops which Requires Less Water**

†1207. Smt. Roopkumari Choudhary:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether any scheme is being implemented by the Government to promote and guide to the farmers to grow other crops as a solution to the depleting level of ground water;

(b) if so, the details thereof along with the present status of the scheme in Chhattisgarh and Mahasamund Parliamentary constituency; and

(c) if not, the efforts likely to be made by the Government in this direction in the coming years?

### **Digitalisation of Land Records**

1208. Smt. Shambhavi:

Shri Naresh Ganpat Mhaske:

Dr. Shrikant Eknath Shinde:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the extent to which the Digital India Land Records Modernization Programme (DILRMP) has enhanced transparency and accessibility of land records in rural areas, especially for marginalized communities;

(b) the percentage of land records digitized under DILRMP and the key initiatives that contributed to reaching approximately 95% digitization in rural India;

(c) the details of unique features such as the Unique Land Parcel Identification Number (ULPIN) and National Generic Document Registration System (NGDRS) implemented under DILRMP and the extent to which these have benefited rural citizens in managing land ownership;

(d) the extent of integration between Sub-Registrar Offices and land records and how this has impacted real estate transactions and land management; and

(e) whether the Government plans to expand the DILRMP with additional technologies or integrations, such as Aadhaar-based linkage and e-Court systems, to further enhance land management efficiency?

### **Agricultural R&D Institutes working in West Bengal**

1209. Shri Khalilur Rahaman:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the agriculture research centres and development institutes are working for the development of agriculture sector in West Bengal;

(b) if so, the details thereof, location-wise;

(c) whether the said agriculture research centres and development institutions have undertaken agriculture developmental works during the last three years and if so, the details thereof; and

(d) the extent to which the growth in agricultural sector was achieved by the said developmental works?

### **Measures to Promote Biofertilizers**

1210. Dr. Mohammad Jawed:  
Dr. M P Abdussamad Samadani:  
Shri Rajesh Ranjan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the measures that are being taken by the Union Government to promote biofertilizers in light of the detrimental effects of chemical fertilizers on human health;

(b) the details of funds allocated for the distribution of biofertilizers across the country during the last five years;

(c) the manner in which the Government is supporting R&D in biofertilizer technology; and

(d) the manner in which the Government ensures adoption of biofertilizers in the country?

### **Objectives of Digital Agriculture Mission**

1211. Shri Tharaniventhan M S:  
Shri Malaiyarsan D:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has launched the Digital Agriculture Mission;

(b) if so, the objectives of the mission and the technological tools being promoted under the Mission;

(c) the total funds allocated for the mission and the sectors targeted for digital transformation;

(d) the number of farmers likely to be benefitted under this mission; and

(e) the steps taken to enhance digital infrastructure and connectivity for farmers, especially in rural areas of Arani and Kallakurichi Constituencies of Tamil Nadu?

### **Border Area Development Programme**

†1212. Shri Sukhjinder Singh Randhawa:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the share of Union Government and the State Government of Punjab in Border Area Development Programme (BADP); and

(b) the details of works undertaken in Gurdaspur and Pathankot borders under the said

programme during the last two years?

### **Promotion of New Industrial Units**

1213. Shri Dharambir Singh:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) the details of steps taken by the Government to promote new industrial units in Bhiwani-Mahendergarh as part of the Make in India initiative;

(b) whether incentives are being provided to heavy industry players to set up plants in this region, thereby creating local employment and if so, the details thereof;

(c) the details of plans to revive and expand existing heavy industries in Bhiwani-Mahendergarh; and

(d) the steps taken to promote skill development programmes that train local youth for jobs in heavy industries within the constituency?

### **Climate Change and Livelihood of Fishermen**

1214. Dr. M P Abdussamad Samadani:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government is planning to conduct a quantitative survey on the adverse effects of climate change on the livelihood of the fishermen, if so, the details thereof;

(b) whether the Government has any plans to increase the fuel subsidies for the fishermen, if so, the details thereof and if not, the reasons therefor; and

(c) whether the Government is considering/proposes to start schemes to increase coastal aquaculture by supporting fishermen communities with capital and technical know-how, if so, the details thereof and if not, the reasons therefor?

### **Centralized Database for Rubber Plantations**

1215. Shri V K Sreekandan:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether it is a fact that the Rubber Board is creating a centralized database for rubber plantations across the country to establish a deforestation-free chain of rubber products, if so, the details thereof;

(b) whether Rubber Board is also developing a traceability system to monitor export of natural rubber product, if so, the details thereof; and

(c) whether a centralized database is needed to ensure the marketability of rubber products due to the European Union Deforestation Regulation w.e.f. 01.01.2025 and if so the details thereof?

### Demand for Pulses

1216. Shri Anil Yeshwant Desai:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of total area under cultivation for wheat, rice and pulses during the last ten years, State-wise;

(b) the details of the total domestic demand for pulses and their availability in the country during the last ten years and their prices per Kilogram, year-wise; and

(c) the reasons for not extending/increasing the area of cultivation for pulses even when the demand is more and production is less?

### NAMASTE Scheme in Assam

1217. Shri Pradyut Bordoloi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the process of profiling of Sewage and Septic Tank Workers (SSWs) has been completed in Assam, if so, the details regarding the caste composition of SSWs in Assam and if not, the reasons therefor;

(b) whether all districts of Assam have appointed a Responsible Sanitation Authority and set up Sanitation Response Units;

(c) the total funds disbursed and utilised under the NAMASTE scheme in Assam since its inception;

(d) whether all eligible Urban Local Bodies in Assam have set up Emergency Response Sanitation Units (ERSUs); and

(e) the total funds disbursed and the number of beneficiaries under the Skill Development Training Programme for NAMASTE in Assam during the last five years?

### DISHA Bill

1218. Shri Maddila Gurumoorthy:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government provide the current status on assent of the "Andhra Pradesh Disha Bill-Criminal Law (AP Amendment) Bill, 2019" with the revised portions;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

### FIR Against Persons with Disabilities Act, 2016

1219. Shri K Radhakrishnan:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether FIRs have been filed invoking Section 89, 90, 91, 92 & 93 of the Rights of Persons with Disabilities Act, 2016; and

(b) if so, the total number of FIRs registered in police stations during the last three years, State-wise, Section-wise?

### **Inadequate Financial Assistance under PM-KISHAN**

1220. Dr. Kalanidhi Veeraswamy:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government acknowledge the concerns raised by the farmers regarding the insufficiency of the financial assistance provided under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme, if so, the details thereof;

(b) if so, the steps taken by the Government to review and potentially increase the amount disbursed to ensure that it adequately covers the rising costs of farming inputs and the essential needs of farming families;

(c) whether the Government has conducted any surveys or consultations with farmers to assess the impact of the current financial support on their livelihoods and food security, if so, the details thereof;

(d) the measures that are being considered to adjust the PM-KISAN support to meet the needs of farmers, in light of inflation and the increased cost living; and

(e) whether the Government proposes a timeline for a comprehensive review of the PM-KISAN scheme to address these pressing issues faced by farmers across the country, if so, the details thereof?

### **National Conclave on Gender Mainstreaming**

1221. Shri Manickam Tagore B:  
Shri Vijayakumar *Alias* Vijay Vasanth:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether any specific outcomes and recommendations have emerged from the National Conclave on Gender Mainstreaming hosted by the Ministry;

(b) whether the Government plans to implement the strategies discussed during the conclave to strengthen gender-responsive community institutions, if so, the details thereof;

(c) the steps taken by the Government to enhance the capabilities of Self-Help Groups (SHGs) and Village Organizations (VOs) to better support women's empowerment;

(d) the extent to which it is likely to address the barriers to women's empowerment identified during the conclave, such as unpaid care work and wage gaps;

(e) the details of steps to ensure gender training to all NRLM mission staff, panchayat representatives and institutional stakeholders; and

(f) whether the Government has taken any steps to engage men, boys and youth in challenging traditional gender norms within rural communities, if so, the details thereof?

### **e-Gram Swaraj**

1222. Smt. Bijuli Kalita Medhi:  
Dr. Vinod Kumar Bind:  
Dr. Jayanta Kumar Roy:  
Shri Pratap Chandra Sarangi:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of e-Gram Swaraj and steps taken to bring transparency and strengthen e-governance in Panchayati Raj Institutions; and

(b) whether developmental activities amount disbursed for such activities is available on the portal, if so, the details thereof?

### **Construction of Roads under PMGSY**

1223. Shri Malaiyarasan D:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the current status of the Pradhan Mantri Gam Sadak Yojana (PMGSY) in the country;

(b) the details and total number of roads constructed and upgraded so far in Kallakurichi Constituency of Tamil Nadu;

(c) the total funds allocated and utilized under the Yojana and the progress made during the last financial year in Tamil Nadu;

(d) the details of steps being taken to ensure timely completion of ongoing projects;

(e) the challenges faced in the implementation of the scheme, particularly in remote and rural areas; and

(f) whether the Government has any plans to further expand the scope of PMGSY in the coming years, if so, the details thereof?

### **Supportive Devices to Specially Abled Persons**

†1224. Shri Manoj Tiwari:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government is distributing artificial limbs and supportive devices to the Specially abled persons;

(b) if so, the details thereof during the last three years, State-wise including Delhi; and

(c) if not, the reasons therefor?

### **Applications by PACS for operating PM-JAS**

1225. Shri Balashowry Vallabhaneni:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) whether it is true that nearly 5,000 applications have been submitted by Primary Agricultural Credit Societies (PACs) for operating PM-Bharatiya Janaushadhi Kendras;
- (b) if so, the details thereof, State-wise, with particular reference to Andhra Pradesh;
- (c) the number of applications out of 5,000 applications which have been given permission to start PM-Jan Aushadhi Stores (PM-JAS);
- (d) whether any financial and other assistance is provided to above JASs; and
- (e) if so, the details thereof?

### **Mitigating the Impact of Extreme Weather Events**

1226. Adv K. Francis George:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of fatalities, crop losses, livestock deaths and infrastructure damage marked by extreme weather events, including heatwaves, cyclones, lightning, floods, and landslides, specifically in Kerala (notably the landslide in Wayanad), Madhya Pradesh and Maharashtra;
- (b) the specific measures that are being undertaken by the Government to mitigate the impact of these events and to enhance the resilience of communities, agriculture and infrastructure to such extreme weather conditions;
- (c) whether the Government is considering a shift from a disaster response model to a proactive approach focused on risk reduction and climate resilience; and
- (d) if so, the steps that have been taken or are planned to implement this shift, along with the timeline for achieving measurable outcomes in reducing future risks associated with extreme weather?

### **Rising cases of Animal Cruelty**

1227. Ms Sayani Ghosh:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether NCRB reports do not include offences committed under the Prevention of Cruelty to Animals Act, 1960 (PCA Act), which limits the understanding of the link between cruelty to animals and interpersonal violence, if so, the reasons therefor;
- (b) the steps taken by the Government to include such offences in NCRB reports;
- (c) whether the Draft PCA (Amendment) Bill, 2022 has not been tabled yet in the Parliament despite the widespread public support, if so, the details thereof; and
- (d) whether the Government is considering to table the said Bill in Parliament in order to make the law more stringent, if so, details thereof?

### Objectives of PLI Scheme

1228. Shri Mani A:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of primary objectives of the Production Linked Incentive Scheme and parameter to measure its success;

(b) the total number of jobs have been created by the said PLI Scheme in different sectors in the country;

(c) the details of the employment generated through PLI-supported projects, State-wise; and

(d) whether the Government proposes to incentivize the manufacturing sector and generate employment by extending the scope of PLI scheme, if so, the details thereof and the steps taken thereto?

### Shortage of Containers

1229. Dr. C M Ramesh:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the long voyage time and the resultant container shortage is impacting Indian exports, if so, the details thereof;

(b) the extent to which war between Israel and Hamas, attacks by Houthi rebels in the Red Sea and Russia and Ukraine War are impacting availability of containers;

(c) the reason for India not able to manufacture containers and be in a position to supply containers instead of getting them from other countries;

(d) the details of orders for containers provided to BHEL and Braithwaite, etc., since 2021 and whether domestic companies are able to meet in delivering orders;

(e) if not, the extent to which the Government is planning to go ahead in this regard and if not, the plans to go ahead in this regard; and

(f) whether there are container manufacturers in Andhra Pradesh and CONCORD also places orders with it and if so, details thereof?

### PM-KISAN in Thanjavur

1230. Shri Murasoli S:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of number of beneficiaries of Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) from the year 2019 in Thanjavur district;

(b) the details of amount of funds disbursed to the beneficiaries during the above period in Thanjavur District;

(c) whether the Government has any plans to increase the amount distributed to the farmers; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Strengthening Cooperatives in Tamil Nadu**

1231. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) the details of measures taken for providing assistance to strengthen cooperatives in Tamil Nadu; and

(b) the amount and number of loans provided by National Cooperative Development Corporation to cooperatives in Tamil Nadu?

### **Minimum Support Price for Rabi Crops**

1232. Shri Gaddigoudar Parvatagouda Chandanagouda:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has recently increased Minimum Support Prices (MSPs) for a range of Rabi crops for 2025-2026;

(b) if so, the crop-wise details of the increase in the Minimum Support Price thereof;

(c) whether the Government is conducting any study for assessing the impact of Minimum Support Price and the benefit likely to be availed by the farmers;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

### **Import and Export with Bangladesh**

1233. Shri Adhikari Deepak Dev:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of import and export amount with Bangladesh during the last five years, year-wise;

(b) the details of amount of current FY (2024-2025) upto 31.10.2024 of import and export; and

(c) the details of top five of import and export items with Bangladesh?

### **APMC regulated Mandis**

1234. Shri Janardan Singh Sigriwal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the number of APMC regulated mandis at present in the country, State-wise;
- (b) whether the Government is aware that there is a need to establish more number of markets to prevent distress sales and ensure income security for farmers;
- (c) if so, the details thereof;
- (d) whether the Government has taken any initiative for expanding existing APMC premises; and
- (e) if so, the details thereof along with the other measures taken/being taken by the Government to set up more regulated mandis in the country?

### **Assessment of Damages and Rehabilitation of Flood Affected Areas**

1235. Shri Basavaraj Bommai:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) whether the Government has conducted an assessment of the damage caused by recent floods in Karnataka, particularly in Haveri/Gadag districts and if so, the details thereof;
- (b) whether the Government has provided any immediate relief or rehabilitation assistance to affected areas in Haveri/Gadag;
- (c) if so, whether any measures have been planned by the Government to prevent similar flood-related damage in the future; and
- (d) if so, the details thereof?

### **e-Panchayat Mission Project**

1236. Dr. Kadiyam Kavya:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

- (a) the number and percentage of Panchayat offices that have a computer and internet connection, State-wise, especially in Telangana;
- (b) the details of the steps taken by the Government to digitize Panchayat Institutions and offices;
- (c) the annual budget allocation and final expenditure on e-Panchayat Mission Mode Project during the last three years; and
- (d) the outcome status of the e-Panchayat Mission Mode Project?

### **Women Personnel in Police Force**

1237. Dr. Gumma Thanuja Rani:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) the total number of women personnel in police forces in the country; State-wise;
- (b) the steps taken by the Government to increase the representation of women in police forces, particularly in leadership positions; and

(c) whether any special recruitment drives have been launched to encourage women to join police forces and if so, the details thereof?

### **Extending MSP to Tea and Coffee Commodities**

1238. Shri Raja A:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether representations are received for extending Minimum Support Price (MSP) to crops like tea and coffee, in the interest of plantation growers and sustainability of the industry, if so, the details thereof and the action taken thereto; and

(b) whether MSP would be printed to tea, coffee, etc., to prevent cartelization because of which only the middlemen flourish and tea and coffee industry suffers and if so, the details thereof, if not, the reasons therefor?

### **Promotion of Textile Industry**

1239. Ms. Praniti Sushilkumar Shinde:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of the steps taken by the Government to encourage and promote the textile industry;

(b) whether the Government plans to set up designated international market hubs for Indian textiles, if so, the details thereof; and

(c) the details of current incentives and benefits provided to the textile industry?

### **Investments in Textile Sector**

†1240. Shri Parbhubhai Nagarbhai Vasava:

Shri Ravindra Shukla *Alias* Ravi Kishan:

Shri Chandra Prakash Joshi:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the measures taken by the Government to generate employment opportunities in Textile Sector;

(b) the total number of jobs to be created by the Government during the last three years;

(c) the steps taken by the Ministry to bring investment in the textile sector and development goals of the said sector; and

(d) the targets set for bringing investment and development in the textile sector in Rajasthan?

### **National Level Database for Cooperative Societies**

†1241. Shri Pradeep Kumar Singh:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

- (a) whether the Government is preparing any national level database for cooperative societies;
- (b) if so, the details thereof;
- (c) the details of the cooperative societies included in the said database; and
- (d) the time by which the said database will be ready to be used by various stakeholders?

### **Promoting Organic Farming**

1242. Dr. M K Vishnu Prasad:  
Shri K Gopinath:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of measures that have been taken for promoting organic farming for improving soil health and water retention making farms more resilient and drought;
- (b) the initiatives taken for providing real-time data to the farmers, enabling them to make informed decisions about crop selection, sowing schedules and irrigation practices;
- (c) the measures being taken to have a data-driven approach to improve agricultural productivity and mitigate the impact of climate change; and
- (d) the steps being taken for improving efficiency in water use for agriculture and for the promotion of water-efficient technologies?

### **ULPIN (Bhu-Aadhaar)**

1243. Shri M K Raghavan:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government has initiated any comprehensive and compulsory digital survey/resurvey projects for the country, if so, the details thereof and the time by which it is likely to be completed; and
- (b) whether the Government has set any timeframe for implementing ULPIN (Bhu-Aadhaar) and if so, the details thereof?

### **Procurement of Paddy**

1244. Shri Amrinder Singh Raja Warring:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government is aware of the issues being faced by the farmers due to delays and inefficiencies in paddy procurement;

(b) if so, the details of the steps taken with regard to the ground level implementation of the paddy procurement process;

(c) whether the Government proposes on implementing corrective measures to address these issues; and

(d) if so, the details of these measures and the timeline for their implementation, if not, the reasons therefor?

### **Reservation for SC**

†1245. Dr. Manna Lal Rawat:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the reservation and various concessions/privileges are applicable to the candidates belonging to Scheduled Castes/Scheduled Tribes/Other Backward Classes/Economically Weaker Sections/Women for the posts and services of the Central Government;

(b) the date since when the said provisions have been effective and the details of the relevant notification;

(c) whether the Government proposes to implement the said provisions in private sector as well; and

(d) the time by which the said provisions have been implemented in Jammu and Kashmir?

### **SVAMITVA Scheme**

1246. Shri P V Midhun Reddy:  
Shri Vishnu Datt Sharma:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the details of current status of implementation and the area covered under the Survey of Villages and Mapping with Improved Technology in Village/Rural Areas (SVAMITVA) scheme in the country, State/district-wise, particularly Andhra Pradesh and Madhya Pradesh and Khajuraho Parliamentary constituency of Madhya Pradesh;

(b) the details of the rights to village household owners along with the issuance of property cards to the property owners under the said scheme;

(c) the quantum of funds allocated and utilised for the implementation of the scheme during the last three year and the current year; and

(d) the number of villages where the deployment of drones has been completed?

### **e-commerce Export Hubs**

1247. Shri Shrirang Appa Chandu Barne:  
Smt. Bharti Pardhi:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has invited proposals to finalise the operational modalities of e-commerce export hubs;

(b) if so, the details thereof and the response received in this regard;

(c) whether the Government has finalised proposals for E-Commerce Export Hubs (ECEH) to facilitate seamless and expeditious clearances of export;

(d) whether the Government has launched an online platform that collects information on foreign trade from diverse sources to guide the existing and aspiring exporters regarding the opportunities available in the international market and the process to grab the said opportunity; and

(e) if so, whether the Government has issued guidelines for exporters to avail the benefits of online platform, if so, the details thereof?

### **Visually Impaired Persons**

†1248. Shri Jugal Kishore:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether any notable work is being done in the field of education, rehabilitation and skill development of visually impaired boys and girls in the national institutions under the Department of Empowerment of Persons with Disabilities in the country;

(b) if so, the details thereof; and

(c) the details of the activities being carried out by the Ministry in the field of welfare and education of the visually impaired persons?

### **Incentives to Two Wheeler Production Companies**

1249. Shri Sudheer Gupta:

Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether India has surpassed the China as biggest two wheeler market in the world and if so, the details thereof;

(b) whether the Government proposes to incentives the two wheeler production companies in the country to maximize its reach to the people, particularly in the rural areas of the country;

(c) if so, the details thereof and steps taken by the Government in this regard;

(d) whether the Government proposes to link it with Production Linked Incentive Scheme to give boost to this industry; and

(e) if so, the details thereof and measures taken by the Government in this regard?

### **Blue Revolution and Coastal Infrastructure Development**

1250. Shri Captain Brijesh Chowta:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of impact of the Blue Revolution initiatives during the last ten years particularly beneficiaries from the Dakshina Kannada coast;

(b) the details of steps taken to upgrade fisheries infrastructure including harbors, fish landing centers and cold storage facilities along with budget allocations thereof in Dakshina Kannada;

(c) the details of efforts to protect the marine ecosystem and improve coastal infrastructure and the expected impact on local fisherfolk in Karnataka; and

(d) whether there is a comprehensive plan for blue economy development, including sustainable fishing and marine-based industries, if so, the details of the projects proposed for Dakshina Kannada?

### **Impact of parasites on Shrimp Industry**

1251. Shri Putta Mahesh Kumar:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government has conducted any recent survey/study/ research into the losses suffered by shrimp farmers across India due to parasites and various similar infestations, if so, the details thereof;

(b) the details of losses suffered by shrimp farmers over the last five years across India, a State-wise, especially in Andhra Pradesh and particularly in Eluru District;

(c) the details of the schemes/programmes/initiatives introduced to reduce the losses suffered by shrimp farmers in India, especially in Andhra Pradesh and particularly in Eluru District;

(d) the details of the funds allocated and utilised for the purposes of above-mentioned schemes/programmes/ initiatives during the last five years, especially in Andhra Pradesh and particularly in Eluru District; and

(e) whether the Government has undertaken any activities/campaigns to raise awareness regarding the issue of losses suffered by Shrimp farmers due to parasites/infestations, if so, the details thereof?

### **Establishment of Spice Hubs and Markets**

1252. Shri Dushyant Singh:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of steps taken by the Government to promote the establishment of Spice Hubs and Spice Markets in the Jhalawar-Baran region of Rajasthan, which is known for its growing agro-based production of key spices like garlic, coriander, fenugreek, nigella seeds, and chillies;

(b) whether the Government provide details of any ongoing or proposed projects aimed at developing Spice Hubs for the processing, grading, grinding, and packaging of spices and the extent to which projects will enhance the value chain and market access for local farmers;

(c) the details of the Government's strategy for creating structured Spice Markets within the Jhalawar-Baran region and the manner in which markets serve as platforms for farmers to sell their produce directly, ensuring better pricing and reduced market exploitation by intermediaries;

and

(d) the details of expected impact of these initiatives on the local economy, including job creation, value addition and the promotion of sustainable agricultural practices in the region?

### **Export of Textile**

1253. Ms. S Jothimani:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the percentage of textile exports accounted for by each State, including Karur district in Tamil Nadu during each of the last five years;

(b) whether the Government has taken cognizance of the challenges faced by the textile clusters in Tamil Nadu due to cheaper imports and if so, the details thereof;

(c) whether the Government proposes to provide financial assistance to small clusters in the State to convert them into integrated units; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Industrial Infrastructure Upgradation Scheme**

1254. Dr. Bachhav Shobha Dinesh:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of progress of works undertaken the Industrial Infrastructure Upgradation Scheme (IIUS) in the State/UT-wise for Maharashtra along with the cluster/district-wise;

(b) the details of funds allocated, sanctioned, released and utilized for same, district-wise;

(c) whether any other proposal regarding setting up of power-loom cluster in Malegaon was received by the Government;

(d) if so, the details thereof and the details of the action taken by the Government;

(e) whether the Government has initiated any action to develop power-loom cluster in Malegaon, Maharashtra, under the IIUS scheme or any other scheme; and

(f) if so, the details thereof and if not, the reasons therefor?

### **Impact of moisture Content on Arecanut Farming**

1255. Shri B Y Raghavendra:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has reviewed the impact of the FSSAI's 7 per cent maximum moisture content requirement on the viability and profitability of Arecanut farming, particularly for growers in regions like Karnataka where climate and natural drying processes make compliance challenging;

(b) if so, whether the Government intends to re-evaluate this limit to better align with the natural moisture variations in Arecanut and to consider the impact of weather and storage

conditions on moisture retention;

(c) whether any consultations have been conducted with agricultural experts, farmer representatives, or industry stakeholders on the implications of the 7 per cent moisture cap;

(d) whether the Government has considered revising the moisture content requirement to more feasible standard that would alleviate financial strain on Arecanut farmers and if so, the proposed timeline for such a revision; and

(e) the steps that the Government is taking to ensure fair standards for Arecanut quality that safeguard farmer interests while meeting food safety objectives?

### **Digital Village Project**

†1256. Shri Shyamkumar Daulat Barve:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

the number of Gram Panchayats of Ramtek Parliamentary Constituency covered by the Government under Digital Project as a pilot project?

### **Measures to Discourage Start-up Flipping**

1257. Shri Sribharat Mathukumilli:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details and number of start-ups registered across the country during the last five years, including State/UT-wise data during the years 2019 to 2024;

(b) the details of number of start-ups that have relocated to other countries during the last five years including the current year, State/UT-wise;

(c) the details of measures implemented to discourage start-ups from relocating to other countries, along with the number of start-ups that have returned due to these efforts;

(d) the details of major reasons expressed by start-ups for relocating to other countries; and

(e) the details of specific sectors or industries in start-up flipping is more prevalent and trends observed during the last five years including the current year?

### **Domestic Steel Manufacturers**

†1258. Adv Gowaal Kagada Padavi:

Shri Rajesh Ranjan:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the quantity of steel imported from various countries from 2019 to till date, year-wise;

(b) the manner in which the Government is likely to protect domestic steel manufacturers from the impact of low-priced imported steel;

(c) whether the Government has a concrete strategy to achieve the target of 300 million tonnes of crude steel capacity in the country; and

(d) if so, the details of the steps taken to increase domestic steel production in the country?

### **Increase in Working Days under MGNREGS**

1259. Thiru D M Kathir Anand:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has taken adequate measures to increase the budgetary allocation for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Swacch Bharat, Pradhan Mantri Awas Yojana-Rural and other schemes to cater the welfare of rural people especially women, if so, the details thereof;

(b) the details of measures taken to increase the number of working days from 100 days to 150 days and effect the six percent increase in wages every year; and

(c) whether the Government has initiated any special employment guarantee scheme for SC/ST/OBC and Minority communities and if so, the details thereof and if not, the reasons therefor?

### **E-marketplace Portal**

1260. Thiru Arun Nehru:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether it is a fact that Tamil Nadu is one of the pioneers of promoting and nurturing Self Help Groups (SHGs), usually women led and woman participating and they ensure livelihood and participation in the growth of the nation, if so, the details thereof;

(b) whether the Government has any aid/assistance in providing a separate space in the Government e-marketplace portal to help SHG's with greater visibility and access to the marketplace; and

(c) if so, the details thereof?

### **Export of Coconut and Coir Products**

1261. Shri G M Harish Balayogi:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details and quantum of different coconut and coir products exported along with their valuation during the last five years, year/State/UT and district-wise in Andhra Pradesh, especially in Dr. B.R. Ambedkar Konaseema district;

(b) the details of the countries to which coconut and coir products are exported, country-wise;

(c) whether there has been any disruption in supply chain of coconut and coir products domestically and internationally, if so, details thereof;

(d) the details of the steps to enhance the export of coconut and coir products;

(e) the details of the funds released and utilized for the enhancement of export of coconut

and coir products during the last five years, year/State/UT-wise, especially in Andhra Pradesh; and

(f) the details of the steps taken by the Government for marketing/promoting coconut and coir products internationally?

### **Production of Electric Vehicles**

1262. Shri Krishna Prasad Tenneti:  
Shri Magunta Sreenivasulu Reddy:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) the total production of Electric Vehicles (EVs) in the country during the last five years, year/State-wise, especially from Andhra Pradesh;

(b) the details of the schemes/programmes/initiatives/Production Linked Incentives (PLIs) introduced/undertaken to increase the production of EVs in the country during the said period;

(c) the details and the total number of industrial complexes, factories and businesses along with the beneficiaries of said schemes/PLIs during the said period, State-wise especially in Andhra Pradesh;

(d) the details and the total amount of funds allocated and utilised for the purposes of various schemes/programs/initiatives undertaken to increase the production of EVs in the country during the said period; and

(e) the details of campaigns to incentivise purchase of domestically produced EVs in the country?

### **Villages under PMAGY**

1263. Shri Vishnu Dayal Ram:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of steps taken under Pradhan Mantri Adarsh Gram Yojana (PMAGY) to develop villages with minimum needs of society;

(b) the details and number of villages selected, work undertaken and the number of people getting benefits from the scheme; and

(c) the specific monitorable indicators to evaluate any village as Adarsh Gram?

### **Inclusion in OBC List**

1264. Shri Asaduddin Owaisi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of groups/castes/communities that have approached the Government or the NCBC seeking inclusion in OBC list since 2014;

(b) the status of these applications; and

(c) whether inclusion of communities in OBC list have been rejected/accepted and under consideration of the Government and if so, the details thereof?

### **Minimum Support Price for Cotton**

1265. Shri Matheswaran V S:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री  
be pleased to state:

(a) the details on the measures taken to address the Minimum Support Price (MSP) issue for cotton farmers in the State of Tamil Nadu, considering the recent drop in cotton prices;

(b) the reasons for the drop in cotton prices; and

(c) whether the Government has taken any steps to ensure that cotton farmers in Tamil Nadu receive fair prices for their produce, if so, the details thereof and the manner in which the MSP will be implemented to mitigate post-harvest losses?

### **APMC Markets integrated with e-NAM Platform**

1266. Thiru Thanga Tamilselvan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री  
be pleased to state:

(a) the total number of APMC markets that have been integrated with e-NAM platform as of March 2024 in the State of Tamil Nadu;

(b) the number of APMC markets that are yet to be integrated with e-NAM and the timeline for their integration in the State of Tamil Nadu;

(c) the details of infrastructure facilities viz. number of functional assaying laboratories, quality testing equipment, electronic weighing machines available in e-NAM-integrated markets in the State of Tamil Nadu;

(d) the funds allocated and utilized for development of e-NAM infrastructure during the last three years in the State of Tamil Nadu, year-wise; and

(e) the steps being taken by the Government to strengthen e-NAM infrastructure in the State of Tamil Nadu?

### **Adoption of PMFBY by Farmers**

1267. Shri Abhishek Banerjee:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री  
be pleased to state:

(a) the details of adoption of Pradhan Mantri Fasal Bima Yojana (PMFBY) by farmers since its inception, State-wise;

(b) the details of regulatory framework to access the functioning of the empanelled insurance companies under the Scheme;

(c) the details of premium collection for designated crops, year and State-wise; and

(d) the details of claims made and completed since the inception of the Scheme?

### Construction of Rural Roads

1268. Shri Anup Sanjay Dhotre:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has received any proposal from Akola (Maharashtra) to construct rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY), if so, the details thereof; and

(b) the details of funds granted for repair and construction of rural roads in the Akola district during each of the last five years along with the time by which pending works are likely to be completed?

### Impact of Make in India Initiative

1269. Dr. Bhola Singh:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether there has been an increase in job creation as a direct result of "Make in India" initiative, if so, the details thereof;

(b) the details of current progress of "Make in India" initiative in increasing domestic manufacturing and reducing import dependency;

(c) the details of specific measures taken to attract foreign investment into key industries, especially in emerging sectors like electronics and renewable energy; and

(d) the future plans to enhance the competitiveness of Indian industries in the global market?

### Exemption to Temple Festivals under Explosive Act, 1884

1270. Adv Dean Kuriakose:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has issued any notification banning the use of fire crackers under the Explosive Act, 1884 on October 11th, 2024, if so, the details thereof;

(b) whether the Government is aware that festivals like Thrissur Pooram and other related festivals in Kerala have a long standing tradition of using firecrackers, if so, the details thereof; and

(c) if so, whether the Government has any proposal to give exemption for use of fire-crackers under the Explosive Act and the details thereof?

### Milk Production and Adulteration

†1271. Smt. Bharti Pardhi:

Shri Gurjeet Singh Aujla:

Shri Shirang Appa Chandu Barne:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of total milk produced and consumed in the country at present;
- (b) whether the country meets its milk requirement through domestic production, if not, the details thereof along with the amount of milk imported;
- (c) whether the incidents of milk adulteration are reported from every corner of the country every day, if so, the details thereof;
- (d) whether the said adulteration affects the health of people, if so, the details thereof;
- (e) whether there is a need to take strict action against the people involved in adulteration mal-practice, if so, the details of steps/action taken in this regard;
- (f) the details of the measures taken to address milk adulteration and ensure quality standards in the country; and
- (g) the details of budget allocated to support monitoring, testing and improving the safety of milk supplies in Punjab, particularly in Amritsar?

### **Strategy to Boost Seafood Exports**

1272. Shri Dileshwar Kamait:  
Shri Kota Srinivasa Poojary:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether there are plans for an adoption of a new strategy to boost seafood exports, especially in light of the global pandemic and if so, the details thereof;
- (b) the details of current status of the volume of export of seafood from the country during the last two years, State/UT-wise;
- (c) whether exports have been diverted via the Cape of Good Hope route and the impact of this on the seafood export from the country, if so, the details thereof;
- (d) whether export from India are continuing as the sailings of containers carrying ships from India in view of diversions, if so, the details thereof; and
- (e) the details of measures taken to support the exporters hit by increase in freight cost?

### **Objectives of National Programme for Dairy Development (NPDD)**

1273. Shri C N Annadurai:  
Shri Navaskani K:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of the objectives and scope of the National Programme for Dairy Development (NPDD) for improving dairy infrastructure and farmers income in the country;
- (b) the details of achievements of the NPDD since its inception, specifically milk production, quality improvement and farmer income;
- (c) the details of current status of NPDD implementation of completed and ongoing projects, State-wise;

- (d) the details of quantum of funds allocated under the NPDD since its inception, State-wise;
- (e) the details of contribution of NPDD for the development of dairy infrastructure, such as milk collection centres, chilling plants, and processing facilities, State-wise;
- (f) the details of number of new dairy infrastructure projects completed under the NPDD, State-wise; and
- (g) the details of the steps taken to expand or enhance the NPDD, particularly especially in underserved or remote regions?

### **Road Map of Coffee Board**

1274. Shri Kota Srinivasa Poojary:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री  
be pleased to state:

- (a) the details of total Coffee for the year 2023-24 and production estimated for the year 2024-25;
- (b) the details of road map of Coffee Board for the development of Coffee for the next ten years;
- (c) whether the Coffee crop comes under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act; and
- (d) whether Government is bringing regulation for mixture of Chicory with coffee to Thirty Percent in the interest of coffee growers and if so, the details thereof?

### **Weather Forecasting System at Gram Panchayat Level**

1275. Shri Gaurav Gogoi:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री  
be pleased to state:

- (a) the details of the current status of the proposed Gram Panchayat-level weather forecasting system;
- (b) the details of the measures taken by the Government to ensure the accuracy and reliability of weather forecasts provided at the Gram Panchayat level;
- (c) the details of the steps taken by the Government to create awareness among Gram Panchayat officials and local communities about the benefits of weather forecasting and early warning systems;
- (d) the details of the measures taken by the Government to provide weather forecasts in local languages and through user-friendly formats; and
- (e) the number of Gram Panchayats equipped with weather forecasting devices and trained personnel?

### **Industrial Development in Bundelkhand**

1276. Shri Vishnu Datt Sharma:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government is cognizant of the fact that Bundelkhand is one of the most under-developed region in the country, if so, the details thereof;

(b) whether the Government has proposed or planned for industrial development of this region or promotion of industrial ecosystem in this region in general and in the Panna, Katni and Chhatarpur districts of Khajuraho Parliamentary Constituency; and

(c) if so, the details thereof and if not, the reasons therefor?

### **Districts as Exports Hub Initiative**

1277. Shri Daggumalla Prasada Rao:  
Shri Kesineni Sivanath:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of funds allocated and utilized for promotion of exports from districts all over Country during the last two years, State/UT/District-wise, especially Andhra Pradesh classified district-wise;

(b) the total value of the goods exported under the Districts as Exports Hub Initiative from Andhra Pradesh during the last five years, districts-wise ;

(c) the details of the products and services identified under the District Export Action Plans, under the said scheme;

(d) whether the Government has undertaken any steps to increase the awareness and viability of the Districts as Exports Hub Initiative in Andhra Pradesh, if so, details thereof, if not, the reasons therefor; and

(e) whether the Government has set any target for the Districts as Exports Hub Initiative, if so, the details thereof particularly Andhra Pradesh, district-wise?

### **Scheme to Provide Employment**

†1278. Shri Ashok Kumar Rawat:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether the Government proposes to expand the scheme to provide employment opportunities at district level through fisheries, if so, the details thereof district-wise, along with the number of families getting employment through fisheries in Uttar Pradesh;

(b) whether the said scheme has been expanded, district-wise in Uttar Pradesh, if so the details thereof; and

(c) the details of training imparted to make people aware in this regard during the last three years?

### **Remote and Hilly Areas under PMGSY-IV**

1279. Shri Sudama Prasad:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of roads laid in kilometres under Pradhan Mantri Gram Sadak Yojana (PMGSY-IV) to address the specific needs of remote and hilly areas during the last five years, State-wise;

(b) the total funds sanctioned by the Government under the PMGSY-IV during the said period, State-wise;

(c) the total funds allocated in different States and regions, particularly focusing on those with high rural connectivity deficits, State-wise; and

(d) whether an environmental impact assessment of the roads, sanctioned under PMGSY-IV has been conducted prior to construction in hilly regions, if so, the details thereof and if not, the reasons therefor?

### **Average Monthly Income of Farmers**

†1280. Shri Imran Masood:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the average monthly income of farmers across various States of the country;

(b) the number of debt-ridden agricultural families since 2014, State and year-wise;

(c) the Schemes being implemented by the Government to increase the income of the farmers; and

(d) the future plans of the Government to increase the agricultural income and make it a profitable business in the country?

### **VisioNxt for Indian Textile Industry**

1281. Smt. Poonamben Hematbhai Maadam:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether VisioNxt will serve as a comprehensive platform for the Indian textile industry to access real-time fashion trend insights;

(b) if so, the details thereof and the extent to which it reduce India's dependence on international trend forecasting agencies;

(c) whether the Government proposes to introduce standardized garment measurements specifically designed to better suit Indian body types in the apparel sector; and

(d) if so, the details thereof?

### **West Bengal under PMGSY**

1282. Smt. Rachna Banerjee:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the total funds allocated and released to West Bengal under Pradhan Manti Gram Sadak Yojana (PMGSY) during the last five years and the current year;
- (b) the total number of villages provided road connectivity with these funds;
- (c) whether some funds of PMGSY for West Bengal could not be released by the Government;
- (d) if so, the details thereof;
- (e) whether some proposals sent by West Bengal Government under PMGSY are pending with the Central Government; and
- (f) if so, the details thereof along with the reasons therefor?

### **Cyber Fraud and Digital Harassment**

1283. Shri Vijayakumar *Alias* Vijay Vasanth:  
Shri Manickam Tagore B:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) the measures taken by the Government to prevent such instances of cyber fraud and digital harassment along with the support services provided by the Government to the victims of cyber fraud and digital harassment;
- (b) whether the law enforcement agencies are equipped to handle such cases;
- (c) if so, the status of existing laws and regulations regarding cyber fraud;
- (d) the data on the number of reported cases of cyber fraud during the past year;
- (e) the measures taken by the Government to educate the citizens on identifying and avoiding such scams;
- (f) whether the Government is considering for establishing a dedicated agency to tackle cybercrime and if so, the details thereof; and
- (g) the timeline for implementing effective solutions to prevent such digital arrest ordeals?

### **Identifying of One-district One-product**

1284. Shri Ramasahayam Raghuram Reddy:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the details and present status of 'One-district One-product' initiative along with the unique products identified, therefor district and State-wise;
- (b) the details of steps taken for the promotion and export of the identified products;
- (c) the details of role of States in formulating a product-specific or district-specific plan to promote identified products; and
- (d) the details of extent to which district-specific products has been beneficial to farmers and small entrepreneurs?

### **Houses under PMAY**

†1285. Shri Jaswantsinh Sumanbhai Bhabhor:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the total number of houses approved under Pradhan Mantri Awas Yojana (PMAY) particularly in Dahod, Panchmahal and Mahisagar districts of Gujarat;
- (b) the number of houses targeted to be provided in the said districts; and
- (c) whether any targets have been fixed to provide houses to the remaining eligible poor families under the said schemes, if so, the details thereof?

### **Deployment of Indian Trade Service**

1286. Shri Sukanta Kumar Panigrahi:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether there are plans to deploy Indian Trade Services (ITS) officers to key trade partners to facilitate trade negotiations and boost bilateral investments, if so, the details thereof and the reasons therefor;
- (b) the details of specific roles and responsibilities for existing officers to undertake in major trading nations, and the manner in which their continuance contributes to trade and investment;
- (c) whether the Government is taking steps to ensure that Indian Trade Services officers are adequately trained and equipped to represent country interests in international markets effectively, if so, the details thereof and the reasons therefor;
- (d) whether the Government has conducted any assessments or studies on the impact of deploying officers from disparate backgrounds in enhancing trade with India's major economic partners, if so, the details thereof; and
- (e) the details of steps taken by the Government ensure ITS officers are equipped to address trade deficits and surpluses with countries?

### **Employment under MGNREGS**

1287. Shri S Venkatesan:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) whether the Government is aware that the year-over-year percentage figures for the period November 2022 to October 2023 and November 2023 to October 2024 for persons sought employment under MGNREGS of increased and declined respectively; and
- (b) if so, the details thereof and the reasons for decline along with the steps taken by the Government in this regard?

### **Multi-State Cooperative Societies**

†1288. Shri Murari Lal Meena:

Will the Minister of COOPERATION

सहकारिता मंत्री

be pleased to state:

(a) whether the Government proposes to formulate any new policy or provisions to improve investigation and action in cases of fraud against Multi-State Cooperative Societies (MSCS);

(b) whether the Government has prepared a proposal to give additional powers to the States in coordination with the Ministry of Cooperation to establish more effective control over the operations of Multi-State Credit Cooperative Societies;

(c) whether the Government has prepared any plans to establish coordination between the Centre and State to protect farmers from fraud by cooperative institutions;

(d) whether the Government has developed a portal for redressal of grievances of investors in the MSCS; and

(e) if so, whether the Government proposes to auction the properties of the fraudulent societies through this portal and ensure prompt payment to investors?

#### **Automatic Exclusion Criteria from PMAY-G Scheme**

1289. Shri Raja Ram Singh:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has constituted committee before revising the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) scheme and introducing the 'automatic exclusion' criteria, if so, the details of committee's recommendations;

(b) the details for the difference in the criteria required for people eligible before the introduction of automatic exclusion criteria;

(c) whether the exclusion has been implemented without the constitution of a committee in this regard; and

(d) the details of funds allocated and utilized under PMAY-G along with number of beneficiaries for last five years, State-wise?

#### **Transfer of Land of Bhilai Steel Plant**

†1290. Shri Vijay Baghel:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether in the 152nd meeting of SAIL Board dated 10.01.1990 and 236th meeting dated 28.11.1997 it was agreed to transfer the 290.26 acres and 151.46 acres of land of Bhilai Steel Plant to the Chhattisgarh State Government (at present Ward Newai Basti, Maroda and other wards of Municipal Corporation Risali of district Durg), but the transfer of the land is pending till date due to which there is discontent in Durg Parliamentary constituency; and

(b) if so, the date by which the transfer of the said land is likely to be completed?

### **Mandays created under MGNREGS**

1291. Smt. Mala Roy:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of mandays created under MGNREGS during the last six months (Financial Year 2024-25) upto 30.09.2024, State-wise; and

(b) the number of mandays created during 1 April 2021 to 30 September 2021, 1 April 2022 to 30 September 2022 and 01 April 2023 to 30 September 2023?

### **Survey on Farmers living Below the Poverty Line**

†1292. Smt. Manju Sharma:

Shri Devesh Chandra Thakur:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has conducted any survey to assess the number of farmers including marginal farmers living below the poverty line;

(b) if so, the details thereof, State-wise;

(c) whether the Government has formulated any welfare scheme for such poor and marginal farmers;

(d) if so, the details thereof; and

(e) the number of farmers benefitted from the said special/welfare schemes?

### **Crop Loss due to Heat Waves**

1293. Shri Bastipati Nagaraju:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether crop loss has occurred due to heat waves;

(b) if so, the amount of crop loss that has occurred in the State of Andhra Pradesh due to heat waves, district-wise;

(c) whether any compensation has been given to farmers who have lost their crops due to heat waves;

(d) if so, the details thereof along with the amount of subsidy given, district-wise;

(e) the quantity of agricultural land that has been connected to irrigation facilities, State and district-wise for the State of Andhra Pradesh;

(f) whether any funds have been provided to improve these facilities; and

(g) if so, the details thereof, State and district-wise for the State of Andhra Pradesh?

### **Closed Textile and Spinning Mills**

†1294. Shri Rudra Narayan Pany:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) whether the Government is aware of the closed textile and spinning mills in the country and if so, the details thereof;
- (b) whether the Government is aware that the Govindpur Spinning Mill in Dhenkanal district in Odisha is closed for years, if so, the details thereof; and
- (c) whether the Government proposes to revive the said mill?

### **Inclusion in the Central List of OBCs**

1295. Shri B K Parthasarathi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) whether Veershaiva Lingayat/Linga Baliija have been included in the Central List of OBCs from the State of Andhra Pradesh;
- (b) if not, the reasons for their non-inclusion in the Central List of OBCs;
- (c) whether the Government has any plans to include them in Central List of OBCs; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Loss of Livelihood of Fishermen**

1296. Prof. Sougata Ray:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether lakhs of fishermen of the country are losing their livelihood due to the climate changes like temperature hike and rising of sea and if so, the details thereof;
- (b) whether the Government has take any steps to prevent the soil erosion among the seashores of the country and if so, the details thereof;
- (c) whether the damages causes the natural habitats of fishermen; and
- (d) if yes, the details thereof and steps taken to ensure the safety and security of fishermen?

### **Chief Commissioner for Persons with Disabilities**

1297. Shri Vishaldada Prakashbapu Patil:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the number of recommendations passed by the Chief Commissioner for Persons with Disabilities to various Ministries of the Central Government between 2020 and 2023, Ministry and year-wise;
- (b) whether the Government has received the action taken reports received from various Ministries in response to recommendations made by the Chief Commissioner for Persons with

Disabilities between 2020 and 2023, if so, the details thereof and the number of such reports received and if not, the reasons therefor;

(c) the number of cases decided by the Chief Commissioner for Persons with Disabilities where State authorities or concerned Ministries have communicated reasons for non-acceptance, Ministry-wise, between 2020 and 2023; and

(d) the number of cases referred by the Chief Commissioner for Persons with Disabilities to the Special Court for non-compliance under Section 93 of the Rights of Persons with Disabilities (RPWD) Act, 2016, between 2020 and 2023, year-wise?

### **Integrating Cutting-edge Technologies into Agriculture**

1298. Shri S Jagathratchakan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is committed to integrating cutting-edge technologies into agriculture;

(b) if so, the details of the steps that have been taken/proposed to be taken by the Government in this regard;

(c) whether the Government is cognizant that drones can revolutionize farming by reducing the excessive use of water, pesticides, and herbicides, maintaining soil fertility and enhancing productivity while minimizing manual labour; and

(d) if so, the details of the initiatives that have been taken/being taken by the Government to make drone technology affordable to the stakeholders of the agricultural sector?

### **Problem of Stray Animals**

†1299. Shri Amra Ram:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of action plan formulated to resolve the problem of stray animals in the country;

(b) where these stray cattles are causing loss of public money; and

(c) the details of the measures taken to prevent loss of life and property due to these stray animals?

### **Production Linked Incentives in PM MITRA Parks**

1300. Dr. Hemant Vishnu Savara:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether it is a fact that Government is implementing PM Mega Integrated Textile Regions and Apparel (PM MITRA) Parks Scheme which seeks to create a modern, integrated, world class textile infrastructure and Production Linked Incentive (PLI);

(b) if so, the details thereof;

(c) the steps taken by the Government to popularize the textile sector of India in the global market and to promote Indian textiles and Indian artisans;

(d) the steps being taken to promote Start-up companies and young scientists in specialized areas like technical textiles; and

(e) the status of Maharashtra State and Palghar district regarding implementation of PM Mega Integrated Textile Regions and Apparel (PM MITRA) Parks Scheme and other Textile start-ups?

### **Price of Natural Rubber**

1301. Shri Anto Antony:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has any statistics regarding the average price of natural rubber in the international and domestic markets, if so, the details thereof, month/market-wise;

(b) whether the price of natural rubber has touched Rs. 240/kg in the domestic market and crashed to Rs. 160/kg recently, if so, the details thereof along with reasons for sudden price rise and price fall of natural rubber in the domestic market; and

(c) whether the Government has statistics regarding the import of natural rubber and the revenue generated through imports of natural rubber and if so, the details of the revenue generated during the last six months, month and country-wise?

### **Production Linked Incentive (PLI) Schemes**

1302. Shri Rao Rajendra Singh:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has any data on the number of Production Linked Incentive (PLI) Schemes initiated and their magnitude during the last five years, if so, the details thereof, department-wise;

(b) whether the Government has assessed the number of jobs to be generated by each such scheme and if so, the details thereof, State-wise;

(c) whether the Government intends to initiate more such PLI schemes in the country, if so, the details thereof and action plan thereto; and

(d) whether the Government has any data on the impact of such schemes in boosting the manufacturing sector in the country and if so, the details thereof?

### **Features of PMAGY**

†1303. Smt. Delkar Kalaben Mohanbhai:

Shri Gyaneshwar Patil:

Shri Bhumare Sandipanrao Asaram:

Shri Ravindra Dattaram Waikar:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the salient features of the Pradhan Mantri Adarsh Gram Yojana (PMAGY) implemented in various parts of the country;

(b) the number of villages identified in various States under the said scheme so far including Dadra and Nagar Haveli, Maharashtra particularly Sambhaji Nagar district and Mumbai and Madhya Pradesh;

(c) the extent to which key areas such as health, education, connectivity and livelihood have seen improvement in the said villages particularly in Sambhajinagar district;

(d) whether any problems have been faced in bridging the gap in key development areas, if so, the details thereof; and

(e) the details of the remedial steps taken or proposed to be taken by the Government to tackle the said problems, State-wise particularly in Dadra and Nagar Haveli, Maharashtra including Mumbai and Madhya Pradesh?

### **People Covered under DDU-NRLM**

1304. Shri Ananta Nayak:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of various categories of poor people covered under Deen Dayal Upadhyay National Rural Livelihood Mission (DDU-NRLM);

(b) whether the Government is planning to expand the ambit of NRLM by bringing household helpers, construction workers and sanitation workers under the ambit of NRLM and if so, the details thereof;

(c) whether the Government has started the second phase of National Urban Livelihood Mission (NULM) and identified the cities in which it is likely to be launched;

(d) whether the Government has identified/started the process of identification of eligible beneficiaries in the selected cities and if so, the details thereof and if not, the time by which it is likely to be done; and

(e) whether the Government proposes to bring the beneficiaries of NRLM under the ambit of other welfare schemes of the Union Government and if so, the details thereof?

### **Licensing of Battery Charging facilities**

1305. Dr. Thirumaavalavan Tholkappiyan:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether the Government has any plan to license of battery charging facilities, battery swapping facilities for Electric Vehicles;

(b) if so, whether the license will be given by any existing authority or by a new authority; and

(c) whether the Government has stipulated any technical training for operating such battery charging facilities and if so, the details thereof?

### **Drug De-addiction Centres**

†1306. Shri Arun Kumar Sagar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the extent to which the problem of consumption of drug substance exists in the country;
- (b) the action taken by the Government to deal with the said issue;
- (c) the number of Drug De-addiction Centres set up in the country, particularly in the backward and rural areas, State-wise; and
- (d) the details of the amount of funds allocated to the said centres during each of the last three years and the current year, State-wise?

### **New Criminal Laws**

1307. Shri Aashtikar Patil Nagesh Bapurao:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) whether the Government has reviewed the implementation of new criminal laws since it became effective on July 1, 2024;
- (b) if so, the details of the progress and the challenges faced on-ground for effectively implementing the new criminal laws;
- (c) whether the Government has evaluated the adaptiveness and readiness of the police and law officials in employing the new criminal laws; and
- (d) if so, the details of the progress and the challenges faced by police and law officials?

### **Export of Gems and Jewellery**

1308. Shri Dineshbhai Makwana:  
Shri Parshottambhai Rupala:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the details of challenges faced by gem and jewellery industry impacting export of cut and polished diamonds;
- (b) the details of role of taskforce in boosting the demand of gems and jewellery in key markets such as United State of Amercia, China and West Asia; and
- (c) whether the taskforce will be able to solidify country's position as a global hub for jewellery manufacturing, if so, the details thereof?

### **Central Armed Police Forces**

†1309. Shri Ujjwal Raman Singh:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) the total number of Women Jawans recruited in Central Armed Police Forces (CAPF) during the year 2024;

(b) whether the Government has been unable to achieve the target of recruiting women to 33 percent posts in the CAPF;

(c) if so, the details thereof and the reasons therefor; and

(d) the total of Women jawans likely to be recruited in the CAPF during the year 2025?

### **Financial Aid under SDRF and NDRF**

1310. Dr. Shrikant Eknath Shinde:  
Shri Naresh Ganpat Mhaske:  
Smt. Shambhavi:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether the Government plans to expand financial aid under the State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) to other flood-affected States and if so, the details thereof;

(b) whether Inter-Ministerial Central Teams (IMCTs) have been deployed for on-the-spot assessment in flood-affected States and if so, the specific States and its findings;

(c) whether the Government intends to provide additional financial assistance to States after the IMCT assessments and if so, the criteria for approval;

(d) whether any steps have been taken to ensure timely logistical assistance, including the deployment of NDRF, Army and Air Force teams, to disaster-affected areas and if so, the details thereof; and

(e) whether the Government has set any guidelines to ensure continuous support for States impacted by natural calamities and if so, the long-term strategies for mitigation and relief?

### **Boosting Potential of SMEs**

1311. Dr. Dharamvira Gandhi:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of steps taken to boost Small and Medium Enterprises (SMEs) in Punjab, given the region's high potential in manufacturing and textiles;

(b) whether there is any central support for training youth in Punjab in the latest industry-relevant skills; and

(c) the details and the number of beneficiaries under such schemes and for expanding such support?

### **Strengthening the Panchayati Raj Institutions**

†1312. Shri Sanjay Haribhau Jadhav:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) the progress made in the areas of strengthening the Panchayati Raj Institutions (PRIs) providing them essential services at the grassroots level and empowering them to the developmental programmes effectively;

(b) the measures taken by the Government to increase the financial resources of the PRIs which includes transfer of funds from the State and Central Government and the implementation of the recommendations of the Fifteenth Finance Commission;

(c) the initiatives taken to improve the capacity building of the members and officials of the PRIs particularly in the areas such as financial management, project implementation and social audit; and

(d) the steps taken to ensure the participation of women, marginalized communities and other weaker groups in the decision making process of PRIs?

### **Condition of Roads in A&N Islands**

1313. Shri Bishnu Pada Ray:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

(a) whether any survey was conducted by the A&N Administration to identify the condition of the roads in terms of the direction passed by the Hon'ble Prime Minister during his visit to A&N Islands during December 2018;

(b) if so, the details thereof and the cost of survey and expenditure incurred for the survey;

(c) the present status of the project and the funds allocated so far;

(d) the steps has been taken by the A&N Administration for repairs/renovation and laying of new roads in A&N Islands; and

(e) the number of roads and total length of roads constructed by the PRI during the last five years?

### **Soyabean Price Cost**

1314. Dr. Shivaji Bandappa Kalge:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is taking steps to check the perennial decreasing in Soyabean cost in some major stake holder States like Maharashtra, Madhya Pradesh, Karnataka and Telangana;

(b) if so, the details thereof;

(c) whether the above factor has affected country's edible Oil Import Policy and has an impact on Soyabean cost; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Challenges faced by Farmers due to Climate Change**

1315. Shri Kodikunnil Suresh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has recognized the challenges faced by farmers in flood and drought-prone regions due to unpredictable weather patterns and climate change;
- (b) if so, the specific policies and programs that the Government has implemented or plans to implement to support these farmers in adapting to climate change and minimizing crop losses;
- (c) whether the Government has conducted any assessments or studies to identify the most vulnerable regions and crops affected by climate variability;
- (d) the expected timeline for the implementation of these climate-resilient farming initiatives, including any funding or resources allocated for their execution;
- (e) whether the Government has engaged with agricultural scientists, environmental experts and local farming communities to develop practical solutions for climate resilience; and
- (f) the anticipated long-term benefits of these policies for farmers including improved crop productivity, sustainable farming practices and enhanced food security in the face of climate change?

### **Adverse impact of Globalisation on Farmers**

†1316. Shri Mansukhbhai Dhanjibhai Vasava:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has assessed the adverse impact of globalisation on the financial condition of the farmers of the country; and
- (b) if so, the details thereof and the reaction of the Government thereto?

### **Fishing Ban Period**

1317. Dr. D Ravi Kumar:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of the current financial conditions, is the Ministry considering an increase in the compensation amount for the 61-day fishing ban period to at least Rs.18,000, aligning it with the minimum wage fixed under MGNREGA;
- (b) the details of reinstate or expand subsidies for essential fishing equipment, such as nets, to help and reduce the financial burden on fishermen during the ban period;
- (c) the details of explored alternative credit options with lower interest rates through public sector banks (PSBs) to reduce fishermen's reliance on high-interest microfinance lenders;
- (d) the plan to merge the fishing ban period with the lean period to extend the active fishing season, thereby preventing Tamil Nadu fishermen from being without work for approximately four months; and
- (e) the details of conduct a scientific study to assess the effectiveness and necessity of the fishing ban, rather than imposing it unilaterally?

### **Socio-Economic upliftment of Farmers**

†1318. Shri Ram Shiromani Verma:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the schemes being implemented for the socio-economic upliftment of farmers in the country, State/UT/district-wise particularly in the districts of Uttar Pradesh including Shravasti and Balrampur districts;

(b) the details of the schemes implemented in the interest of farmers to increase their income across the country;

(c) whether all the schemes are being implemented effectively and if so, the details thereof;

(d) whether the Government has been able to prevent the incidents of suicides committed by farmers due to their economic hardships across the country; and

(e) if so, the steps being taken by the Government to prevent such incidents?

### **Promotion of Plywood Industry**

1319. Ms Iqra Choudhary:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has any specific schemes or policies to promote the plywood industry in the country;

(b) whether the Government has any existing proposals to set up industrial zones to streamline the production, marketing, etc. of plywood and allied industries in the State of Uttar Pradesh; and

(c) the initiatives taken by the Government to boost the export of plywood from the country and the quantum of plywood exported since 2019?

### **Status of Agriculture Business Programmes**

†1320. Dr. Lata Wankhede:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the present status of Agriculture Business Programmes in the country;

(b) the number of such Programmes being run at present;

(c) the quantum of benefits received by the farmers of the country out of the said programmes; and

(d) the details of plans of the Government to encourage the youth to make a career in agriculture sector?

### **Natural Farming/Organic Farming**

1321. Dr. Indra Hang Subba:

Shri Devesh Chandra Thakur:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the total area of agricultural land in the country under natural/organic farming;
- (b) whether the Government has allocated any funds specifically for natural/organic farming to the States, if so, the details thereof, State-wise;
- (c) whether the Government has formulated any scheme and special facilities to promote organic farming in view of the increasing demand of India's organic agricultural products in the global market, if so, the details thereof; and
- (d) the details of the amount of agricultural and horticultural produce grown during the last five years, State-wise?

### **Development of Gram Panchayats in Uttarakhand**

†1322. Shri Ajay Bhatt:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

- (a) the details of the funds allocated by the Government for the development of Gram Panchayats in Uttarakhand during the last five years, district-wise and year-wise;
- (b) the details of the number of computerized Gram Panchayats in Uttarakhand, district-wise; and
- (c) the number of Panchayats computerized in Uttarakhand?

### **Functioning of Textile Centres**

†1323. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the details and the current status of functional textile centres running in the country, State-wise; and
- (b) the details of the beneficiaries under the scheme, district-wise?

### **Vishwas Scheme**

1324. Shri Dhairyasheel Sambhajirao Mane:  
Shri Sudheer Gupta:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) whether the Government has launched a new scheme named Vishwas Scheme and if so, the details thereof;
- (b) if so, the details thereof and the salient features of the said scheme;
- (c) whether the Government proposes to provide any subsidy to the SC, OBC and sanitation

workers under the scheme and if so, the details thereof;

(d) whether the Government has fixed any criteria for availing the benefits under the scheme and if so, the details thereof;

(e) the funds earmarked/sanctioned/released under the said scheme during the current year; and

(f) the measures taken by the Government so that the benefits of the scheme are reaped by the needy at the last mile?

### **Skill Development and Capacity Building**

1325. Adv. Chandra Shekhar:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of current participation rate of Scheduled Castes (SC), Scheduled Tribes (ST) and Other Backward Classes (OBCs) in export-oriented industries, as in the country;

(b) the details of OBC steps taken to ensure equal opportunities and address discrimination faced by marginalized communities in accessing trade licenses, export incentives and Government tenders related to international trade; and

(c) the number of skill development and capacity building programs conducted specifically for SC/ST/OBC individuals in export-oriented sectors during the last three years, along with data on their subsequent participation in export activities?

### **Decreasing the Production cost of Oil seed**

1326. Smt. Sajda Ahmed:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the details of the Scientifics and schemes formation Initiatives taken by the Government to increase the yield of Mustard and Oil seed and decrease the production cost;

(b) whether the Government assess that the rate of yield of Mustard is very low compared to other crops that discourage the farmers to grow thereby leading to increase the price of edible Oil;

(c) whether the Government has revised the Minimum Support Price (MSP) for kharif crops;

(d) if so, the details thereof; and

(e) the steps taken by Government to balance the domestic inflationary pressure of wheat, as it is cheap import than to the Indian Market ?

### **Scheme for Pucca Road**

†1327. Shri Ravindra Dattaram Waikar:

Smt. Delkar Kalaben Mohanbhai:

Shri Bhumare Sandipanrao Asaram:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has formulated any scheme to provide pucca road connectivity to more than 1.5 lakh habitations having no connectivity in rural areas with necessary culverts and cross-drainage structure located in various parts of the country;

(b) if so, the details thereof State-wise, district-wise and road-wise of various States including Chhatrapati Sambhaji Nagar in Aurangabad and in Mumbai of Maharashtra and Dadra and Nagar Haveli;

(c) whether the selection of proposed roads are based on the criteria such as serving a population of over five hundred, access to markets and proximity to educational and medical facilities;

(d) the measures to ensure adequate funds for maintenance after completion of the initial period of five years;

(e) the manner in which the Electronic maintenance of Rural Roads (EMARG) system provide the said facility; and

(f) the details in respect of Maharashtra, district-wise, and Dadra and Nagar Haveli?

### **Appointment of Consultants**

†1328. Shri Daroga Prasad Saroj:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details and total number of consultants working in the Ministry of Rural Development, SC, ST, OBC and Minority category-wise;

(b) the total number of consultants recruited on regular posts and the number of consultants whose salaries are paid from the consolidated fund of the Government;

(c) the number of staff members or consultants belonging to SC, ST, OBC and minority communities;

(d) whether the constitutional provisions of reservation roster have been followed in the said appointment, if not, the details of the Acts, rules or office memoranda of the Government under which these constitutional provisions have been discontinued;

(e) whether the job cardholders of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are paid wages within 15 days;

(f) whether the wage rate under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is uniform in the country, if not, the reasons therefor; and

(g) the outstanding amount for material and wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and the reasons therefor?

### **Initiatives to boost Production of Pulses**

1329. Smt. Daggubati Purandeswari:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the data on the production of pulses in the country during the last five years, including targets set and achieved;

(b) the specific initiatives and policies introduced to boost pulses production in various States in the country particularly in Andhra Pradesh, including budget allocations and implementation timelines;

(c) the impact of these initiatives on farmers' income and food security, supported by relevant statistics;

(d) the regional distribution of increased pulses production and measures taken to ensure equitable benefits across different States; and

(e) the Future plans and targets set for pulses production, including measures taken to prioritise extending credit facilities to pulse producers?

### **Excise Duty Share with Rural Local Body**

1330. Shri K Gopinath:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

that whether any share of excise duty received by Government is also shared with the rural local bodies, if so, the details thereof, if not, the reasons therefor, State-wise?

### **Research Projects by NDRI, Kalyani**

1331. Shri Jagannath Sarkar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the current research projects being undertaken at the Eastern Regional Station of the Indian Council of Agricultural Research (ICAR), National Dairy Research Institute (NDRI) in Kalyani, West Bengal;

(b) the specific contributions of the NDRI Kalyani in improving dairy farming techniques and productivity in the Eastern region of the country;

(c) whether the Government has any plans to expand the research facilities or introduce new programs at the Eastern Regional Station of NDRI, Kalyani; and

(d) the extent of collaboration between the Eastern Regional Station of NDRI, Kalyani, and local dairy farmers in West Bengal to disseminate research findings and improve dairy practices?

### **Attracting New Generation towards Agriculture**

†1332. Shri Virendra Singh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the strategy of the Government to attract the new generation towards agriculture as our country is agriculture based and the interest of new generation towards agriculture is declining with the land holdings falling below 10 acres and the consequent decline of farmers incomes;

(b) whether any plan is in place to provide insurance benefits against crop losses due to natural calamities as per the individual land holding of each farmer instead group insurance

according to the areas under the Pradhan Mantri Kisan Bima Yojana;

(c) the details of scheme introduced by the Government to provide benefit to the tenant farmers of Chandauli district of Uttar Pradesh; and

(d) the insurance schemes implemented by the Government to compensate for the crop losses caused due to natural calamities?

### **Rights of Disabled Persons**

†1333. Shri Chandra Prakash Joshi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) whether the Government is making any efforts to ensure the "right of disabled persons" in the country and if so, the details thereof;

(b) whether the Government proposes to provide the services of specially trained teachers to teach disabled children in the country and if so, the details thereof;

(c) whether the State Governments are legally bound to adopt the eligibility criteria prescribed by the Rehabilitation Council of India for providing training to disabled children in the country and if so, the details thereof; and

(d) the efforts made to ensure the rights of disabled persons in the context of Rajasthan?

### **Social Security for Farmers under PMKMY**

†1334. Smt. Hema Malini:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Pradhan Mantri Kisan Maandhan Yojana (PMKMY) is being implemented with the objective to provide social security to the small and marginal farmers in the country;

(b) if so, the details of the farmers benefited in various districts of Uttar Pradesh including Mathura under the said scheme; and

(c) whether any proposal have been received regarding the amendment in the said scheme/yojana?

### **Crisis in Cashew Industry**

1335. Shri N K Premachandran:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government conducted study regarding the crisis in cashew industry;

(b) if so the details of action taken by the Government;

(c) whether the Government proposes to initiate action to introduce a revival plan for cashew industry and if so, the details thereof;

(d) whether the Government discussed with Finance Department for introduce a scheme for save the cashew industry in Kerala, if so the details thereof;

(e) whether it comes to the notice of the Government that the revival plan approved by the Government of Kerala is not implemented by the banks, if so, the action taken to implement the same;

(f) whether the Government conducted study regarding the unemployment and social impact due to closure of cashew industry in Kerala; and

(g) if so, the details of action taken by the Government to resolve the crisis?

### **Data on Women SHGs under Namu Drone Didi Programme**

1336. Shri Appalanaidu Kalisetti:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the breakdown of the number of Women Self Help Groups (SHGs) selected under the "Namu Drone Didi" program for drone provision, including the criteria used for the selection, State-wise and district-wise for Andhra Pradesh;

(b) the targets set for the financial year 2024-25 both at the State level and district-wise for Andhra Pradesh for the number of SHGs to be benefitted under the "Namu Drone Didi" scheme along with the number of beneficiaries expected to be impacted in each district for the State of Andhra Pradesh;

(c) the number of Women SHGs selected, the allocation of drone kits and the training provided under the scheme, district-wise breakdown for the State of Andhra Pradesh; and

(d) the list of Lead Fertilizer Companies (LFCs) selected for implementing the "Namu Drone Didi" scheme including the role they will play in the procurement and distribution of drones, training and monitoring in the State of Andhra Pradesh?

### **Developing a sustainable and robust Agricultural Industry**

1337. Shri Eatata Rajender:  
Shri Suresh Kumar Shetkar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is taking any steps for developing a sustainable and robust agricultural industry which is an imperative and if so, the details thereof and the steps being taken in this regard;

(b) whether the countries such as China and India which have similar experience of small-scale farming could step in to develop crops and if so, the details thereof;

(c) whether some countries have the right experience and tools to support African agriculture to become more climate resilient and developing satellite systems to improve weather forecasting is one way and if so, the details thereof and the steps taken in this regard; and

(d) if not, the reasons therefor?

### **E-Commerce Policy**

1338. Shri Praveen Khandelwal:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the current e-commerce policy in the country, including key provisions aimed at regulating e-commerce platforms and protecting consumer interests:

(b) the details of rules established under the Consumer Protection Act, particularly those that apply to e-commerce entities and ensure fair practices in online transactions;

(c) the manner in which the Government plan to address issues related to misleading advertisements, unfair trade practices, and data privacy in the e-commerce sector to safeguard consumer rights: and

(d) the details of measures taken by the Government are in place to support small and medium-sized businesses in adapting to the e-commerce ecosystem while complying with consumer protection regulations?

### Survey in Tribal Areas

†1339. Dr. Rajeev Bharadwaj:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government has started survey work in tribal areas in Himachal Pradesh under Pradhan Mantri Gram Sadak Yojana, if so, the details thereof; and

(b) the date by which the first phase of the said survey work in tribal areas is likely to be completed?

### Revision of MIDH Cost Norms

1340. Dr. Prabha Mallikarjun:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Mission for Integrated Development of Horticulture (MIDH) Scheme started during 2006-07 and implemented in the State of Karnataka as a sub-scheme of National Horticulture Mission and if so, the details thereof;

(b) whether it is a fact that the cost norms and pattern of assistance under MIDH have not been enhanced since 2013-14 and needs to be revised as per current market values and if so, the action taken in this regard;

(c) whether the State of Karnataka is the largest producer of the Areca nut in the country with an area of 6.89 lakh hectares and if so, the details thereof;

(d) whether it is also a fact that more than 90% of Areca nut is used only for Sweet Supari and pan masala and there is more scope for research on value addition and the development of its bi-products and if so, the details thereof; and

(e) whether the Government has any proposal to establish an exclusive research station in the Davanagere district which is geographically suitable for Areca nut cultivation and marketing centers and if so, the details and progress thereof?

### **Livestock Mission 2014 in Telangana**

1341. Shri Madhavaneni Raghunandan Rao:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of the subsidies and concessions allocated to the livestock, sheep, dairy, and poultry industries in Telangana through the Livestock Mission since 2014; and

(b) the details of funds allocated and utilized by the Telangana and the benefits accrued to these industries under the Livestock Mission since 2014?

### **Construction of Link Routes and Bridges**

1342. Shri Rajiv Pratap Rudy:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) whether the Government proposes to construct link routes and bridges between the rural institutions in the third phase of Pradhan Mantri Gram Sadak Yojana (PMGSY) after inter-linking the villages of the country;

(b) if so, the details thereof particularly in Bihar relating to third phase of PMGSY;

(c) the details and number of schemes prepared by the State Government under PMGSY-III;

(d) the number of schemes sanctioned and non-sanctioned along with the reasons therefor; and

(e) the details of total funds spent on the said schemes for implementation along with the status of implementation in the states; State-wise particularly Bihar?

### **Technical Intervention to Increase Agricultural Productivity**

†1343. Shri Anil Firojiya:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the names of the schemes and technical interventions being implemented by the Government to increase agricultural productivity in Ujjain district;

(b) the manner in which the Government is expanding the reach of special agricultural insurance schemes and irrigation facilities for the farmers of Ujjain;

(c) the names of the self-employment and schemes implemented by the Government to increase agriculture-based income sources in Ujjain district; and

(d) the initiatives taken by the Government to increase awareness amongst farmers in Ujjain region about the subsidy and financial assistance schemes available in agriculture sector?

### **Increase in MSP of Various Crops**

1344. Shri Anand Bhadauria:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of increase in MSP of various crops and increase in the cost of their productions during the last five years and the current year, crop-wise, State-wise and year-wise;
- (b) the details of difference in increase of MSP of various crops and their cost of productions, crop-wise, year-wise and State-wise;
- (c) the reasons for not providing remunerative MSP to suicide committing farmers of the country, particularly in northern States; and
- (d) the number of farmers who have left agricultural profession due non-remunerative MSP of crops during 2023 and 2024, year-wise and State-wise?

### **Training to Divyangjan**

†1345. Smt. Sanjna Jatav:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) the measures taken by the Government to empower divyangjan persons;
- (b) whether the Government has taken any steps to impart training skill to divyangjan persons particularly in Bharatpur Parliamentary Constituency;
- (c) if so, the details thereof including percentage of their employment; and
- (d) the details of the initiatives taken by the Government for the upliftment of divyangjan person and the achievements made in this regard?

### **Implementation of PMMSY**

1346. Shri Magunta Sreenivasulu Reddy:  
Shri Krishna Prasad Tenneti:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of implementation of the Pradhan Mantri Matsya Sampada Yojana (PMMSY) in Andhra Pradesh component-wise during the last five years district-wise, especially in Prakasam and Bapatla Parliamentary Constituency;
- (b) the details of funds allocated and utilised for the implementation of PMMSY in the country during such period including Andhra Pradesh and especially in Prakasam and Bapatla Parliamentary Constituency;
- (c) the details and the present status and proposed timeline for completion of pending infrastructure works under the PMMSY scheme in Andhra Pradesh, district-wise, especially in Prakasam and Bapatla Parliamentary Constituency; and
- (d) the steps taken by the Government to increase awareness regarding the PMMSY schemes in the Country, including during the such period including Andhra Pradesh especially in Prakasam and Bapatla Parliamentary Constituency?

### Women-led Startups in India

1347. Smt. Kanimozhi Karunanidhi:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of number of women-led startups and the sectors these startups engaged in registered with the Department for Promotion of Industry and Internal Trade (DPIIT) during the last five years State/UT-wise particularly in Tamil Nadu;

(b) the details of women-led startups founded by individuals from SC, ST, and OBC categories, and the funding support provided to these startups, State/UT-wise particularly, Tamil Nadu;

(c) the details of steps taken to strengthen the ecosystem for women-led startups and promote their growth and sustainability; and

(d) whether the Government has assessed the challenges faced by women-led startups in accessing finance, technology, and market opportunities; if so, the details thereof and the measures being considered to address these challenges?

### Closure of Industrial Units

†1348. Shri Rakesh Rathor:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether an assessment is being made/has been made by the Government of the industrial units laying closed in various States of the country;

(b) if so, the details of such closed industrial units and units in Uttar Pradesh, district-wise;

(c) the details of the industrial units of Sitapur district of Uttar Pradesh has been obtained; and

(d) whether any steps are being taken by the Government to restart such industrial units and if so, the details thereof?

### Development of Village under PMAGY

1349. Shri Jagdambika Pal:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of steps taken under Pradhan Mantri Adarsh Gram Yojana (PMAGY) to develop villages with minimum needs of society;

(b) the details and the number of villages selected, works undertaken and the number of people getting benefits from the said scheme; and

(c) the details of specific monitorable indicators to evaluate any village as "Adarsh Gram"?

### Burhanpur Tapti Mill

†1350. Shri Gyaneshwar Patil:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) whether the Burhan Tapti Mill is situated in a labour/worker majority area in Madhya Pradesh and the families of thousands of workers are dependent on the said Mill;
- (b) if so, the details thereof;
- (c) whether the Government proposes to restore the production of the mill at its full capacity for the benefit of millions of workers;
- (d) if so, the details of effective steps being taken by the Government in this regard; and
- (e) if not, the reasons along with the details thereof?

### **Leveraging the benefits from Agri-tech Sector**

1351. Dr. Amar Singh:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government is taking strategic steps and initiatives to ensure that the exponential growth in the Agri-tech sector is appropriately leveraged for the benefit of farmers across the country, if so, the details thereof and if not, the reasons therefor;
- (b) whether the agricultural sector is witnessing the emergence of unique themes such as hyperspectral data analysis, photo-analytics, and the retrieval of precise weather parameters through geostationary satellites; and
- (c) if so, the details thereof and if not, the reasons therefor?

### **Pradhan Mantri Matsya Sampada Yojana**

†1352. Shri Patel Umeshbhai Babubhai:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details and number of fishermen benefited under Pradhan Mantri Matsya Sampada Yojana in the Union Territory of Dadra and Nagar Haveli and Daman and Diu during the last seven years including current year, year-wise, name-wise;
- (b) the details of various schemes apart from Pradhan Mantri Matsya Sampada Yojana under which fishermen get subsidy in the Union Territory of Nagar Haveli and Daman and Diu during the last seven years including current year, year-wise, name-wise;
- (c) the details of the fishermen benefited under the said schemes during the last seven years and the current year, year-wise; and
- (d) whether the Government has provided compensation to the fishermen for the damaged boats and other equipment destroyed during the last seven years-wise and the current year, if so, the details thereof?

### **Phase-4 of PMGSY**

†1353. Shri Gopal Jee Thakur:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of roads to be constructed in rural areas to provide better road connectivity under Pradhan Mantri Gram Sadak Yojana (PMGSY) Phase-4;

(b) whether even a single settlement from Darbhanga Parliamentary Constituency has not been included in the scheme, if so, the details thereof;

(c) whether the Kosi Western embankment near Bhubhaul village in the Darbhanga Parliamentary constituency broke two months ago due to excessive water discharge from Nepal causing devastation in Kiratpur, Gora Bauram, and Ghansampur blocks and the total damage of rural roads, if so, the details thereof; and

(d) whether the Government also proposed the construction of roads in the rural areas of Darbhanga Parliamentary Constituency through Phase 4 of PMGSY in view of the said serious problems and if so, the details thereof?

### **Crop Insurance Schemes**

1354. Dr. K Sudhakar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government has data regarding the various crop insurance schemes run by the States across the country for the welfare of farmers;

(b) if so, the details thereof including premium being collected from farmers and welfare benefits of the scheme;

(c) whether the Government has released the installments under PM-KISAN for the State of Karnataka, if so, the details thereof;

(d) whether the Government has observed that frequent title disputes are happening with respect to farmers' lands due to non-centralization, if so, the details of steps taken to ensure that titles of farmers' land remains undisputed; and

(e) whether the Government has details of claims settled under PM Fasal Bima Yojana (PMFBY) for the State of Karnataka, if so, the details thereof, year-wise?

### **Infrastructural Support for Fisheries**

1355. Shri Benny Behanan:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) whether there is volatile growth in per capita income of traditional fishermen in Kerala, if so, the details of the measures implemented to ensure stable income growth for fishermen in the State;

(b) the details and decline in Kerala's fish production from 7.27 lakh tonnes in 2015-16 to 6.8 lakh tonnes in 2019-20 and initiatives to increase fish production in the State;

(c) the details of measures taken to address climate change and oceanic plastic waste, which

impact the fisheries sector in Kerala;

(d) the details of plans to overcome infrastructural bottlenecks in Kerala's fisheries sector to support both traditional and modern fishing practices; and

(e) the steps taken to reduce the vulnerability of fishermen in Kerala to emerging challenges such as climate change and environmental pollution?

### **Legal Guarantee of MSP**

1356. Shri E T Mohammed Basheer:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the steps that are being taken to address farmers' demands for a legal guarantee of Minimum Support Price (MSP); and

(b) the details of MSP for the 2024 crop season in light of inflation?

### **Initiatives to Ease Financial Pressure on Farmers**

1357. Shri Kuldeep Indora:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware that the percentage of farmer families with outstanding debts has increased over the last five years;

(b) the details of the measures being proposed by the Government to ensure that more and more farmer families are able to meet their expenses or fulfil their needs without relying on loans; and

(c) whether the Government is taking any new initiatives to ease financial pressure on farmers and their dependence on borrowed money to meet their increasing expenditure?

### **Rashtriya Gokul Mission**

1358. Shri Haribhai Patel:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

(a) the details of the Rashtriya Gokul Mission since its inception in 2014;

(b) the details of key objectives and achievements of the said mission in Gujarat particularly in Mahesana component-wise;

(c) the details of the schemes/plans to enhance the productivity of indigenous bovine breeds and promoting sustainable dairy farming practices in the country particularly Gujarat; and

(d) the details of steps whereby Gokul Grams help with conservation and development of indigenous bovine breeds in the country?

### **Upgradation of Biswanath College of Agriculture**

1359. Shri Ranjit Dutta:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) the current number of seats available for students at Biswanath College of Agriculture in Biswanath Chariali, Assam;

(b) whether the Government has any plan or proposal to upgrade Biswanath College of Agriculture into an Agricultural University;

(c) if so, the details of the proposed plan or timeline for this upgrade; and

(d) if not, the reasons for not considering such an upgrade?

### **Setting up of Heavy Industries**

1360. Shri Rodmal Nagar:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether there are plans to establish heavy industries to promote regional economic development in rural and semi-rural areas of Madhya Pradesh, including Rajgarh Constituency;

(b) the current status of projects approved for the development of industrial infrastructure in Madhya Pradesh particularly Rajgarh constituency;

(c) whether the Government has implemented any specific schemes to support traditional industries and artisans in Rajgarh and if so, the details thereof; and

(d) the details of job training programmes to help local residents in Rajgarh secure employment in heavy industries?

### **Selection of Roads under PMGSY**

†1361. Shri Devesh Chandra Thakur:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

(a) the details of criteria fixed for selection of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) whether recommendation letter from public representative is also included in the criteria fixed for construction of roads under the said Yojana, if so, the details thereof; and

(c) the details of roads constructed and under-construction under the said Yojana in Sitamarhi district of Bihar during the last five years?

### **Kasturi Cotton Bharat Programme**

1362. Smt. Kamaljeet Sehwat:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the details of the Kasturi Cotton Bharat Programme and allocated budgetary support; and
- (b) the list and details of milestones achieved under the Programme?

### **Issues faced by Agriculture Sector**

1363. Shri Sachithanantham R:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government recognises the need to reduce disguised unemployment, increase crop diversification, and enhance overall efficiency in the agriculture sector;
- (b) if so, the details of the steps proposed to be taken by the Government in this regard; and
- (c) the efforts made/being made by the Government to strike a balance between incentivizing farmers to increase production and keeping food prices within acceptable limits?

### **Funds under SCSP**

1364. Shri Sasikanth Senthil:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

- (a) whether the Ministry of Finance has reallocated any unutilised funds from the Scheduled Caste Sub-Plan (SCSP) to the Ministry of Social Justice during the last three years;
- (b) if so, the innovative programme were undertaken and total number of Scheduled Caste (SC) families benefited from these initiatives;
- (c) whether the discontinuation of the Special Central Assistance (SCA) to SCSP, which incentivised States and Union Territories (UTs) to allocate funds under SCSP, was due to specific reasons and what mechanism is in place to ensure that funds allocated for Scheduled Castes in States/UTs are proportionate to their population and if so, the details thereof; and
- (d) whether the Ministry of Social Justice and Empowerment has formulated specific programme for Scheduled Castes similar to those established under the PM-JANMAN for Scheduled Tribes and if not, the reasons therefor?

### **Farmers Practising Natural and Organic Farming**

†1365. Shri Damodar Agrawal:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of farmers and land area of farmer practising natural and organic farming in the State of Rajasthan, district-wise especially Bhilwara Lok Sabha Constituency;

(b) the details of scheme for which financial assistance has been provided by the Government for promotion of natural and organic farming during the last five years in the State of Rajasthan, district-wise;

(c) whether the Government has increased/proposed to increase the existing incentives for farmers practicing natural and organic farming; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Honorarium to Head of Panchayat**

†1366. Shri Ramashankar Rajbhar:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

(a) whether honorarium is provided to the head of Panchayat, district Panchayat Member, Pradhan and Block Development Council (BDC), if so the details thereof; and

(b) whether the Government proposed/plans to increase the said honorarium and if not, the reasons therefor?

### **Advancing India's Electric Vehicle Ecosystem**

1367. Shri Yogender Chandolia:  
Shri Shankar Lalwani:  
Shri Dineshbhai Makwana:  
Shri Manoj Tiwari:  
Dr. Hemant Vishnu Savara:  
Shri Ravindra Shukla *Alias* Ravi Kishan:  
Smt. Smita Uday Wagh:

Will the Minister of HEAVY INDUSTRIES

भारी उद्योग मंत्री

be pleased to state:

(a) whether the Government has taken efforts in advancing India's Electric Vehicle (EV) ecosystem and if so, the details thereof;

(b) the targets set by the Government for fostering local manufacturing and promoting sustainable growth;

(c) the details of efforts taken by the Government in achieving the national goal of Atmanirbhar Bharat and Viksit Bharat 2047; and

(d) the details of the achievements of Atmanirbhar Bharat Yojana and Viksit Bharat 2047, State-wise including Uttar Pradesh and Maharashtra including Palghar district?

### Jan Yojana Abhiyan

1368. Shri Bibhu Prasad Tarai:  
 Shri Pratap Chandra Sarangi:  
 Shri Manish Jaiswal:  
 Smt. Bijuli Kalita Medhi:  
 Dr. Vinod Kumar Bind:  
 Shri Pradeep Kumar Singh:  
 Shri Vishnu Dayal Ram:  
 Shri Mitesh Patel Bakabhai:  
 Shri Jagdambika Pal:  
 Shri Hasmukhbhai Somabhai Patel:  
 Shri Devusinh Chauhan:

Will the Minister of PANCHAYATI RAJ

पंचायती राज मंत्री

be pleased to state:

- (a) the details of the People's Plan Campaign (Jan Yojana Abhiyan) and the importance of collective efforts in building a self-reliant and sustainable village;
- (b) the details of the impact of active participation of Sarpanch, Panchayat members and residents in the development process;
- (c) the details of e-Gram Swaraj and steps taken to bring transparency and strengthen e-governance in Panchayati Raj Institutions;
- (d) the details of developmental activities, amount disbursed for such activities is available on the portal;
- (e) whether Sarpanch or Panchayat members do not call the meetings of the Gram Sabha because of corruption, nepotism and inactiveness prevailing in the Panchayati Raj System so as to keep the villagers completely unaware of the matters, if so, the details thereof; and
- (f) the steps being taken for creating awareness among the villagers?

### Modernisation of Fire Services

1369. Shri Hanuman Beniwal:  
 Shri Pratap Chandra Sarangi:  
 Shri Manish Jaiswal:  
 Smt. Bijuli Kalita Medhi:  
 Dr. Vinod Kumar Bind:  
 Shri Vishnu Dayal Ram:

Will the Minister of HOME AFFAIRS

गृह मंत्री

be pleased to state:

- (a) the details of major initiatives/steps taken by the Government for reduction disaster risk under the Scheme for Expansion and Modernisation of Fire Services in the States along with the funds outlay thereof; and
- (b) the action plan of the Government to make the said arrangements mandatory in the Gram Panchayats and if so, the details thereof?

**Beneficiary under Pradhan Mantri Kisan Samman Nidhi**

1370. Shri Vijay Kumar Hansdak:  
Shri Tanuj Punia:  
Shri K C Venugopal:  
Shri Anto Antony:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government has conducted an audit of the PM-KISAN scheme to identify ineligible beneficiaries receiving payments;
- (b) if so, the total number of ineligible beneficiaries identified, with a State-wise breakdown and the amount recovered so far, State-wise;
- (c) the list of beneficiary cancellations since the inception of the scheme, along with the primary reasons for these cancellations, year-wise and State-wise;
- (d) the steps taken to ensure that only eligible small and marginal farmers benefit to from the scheme; and
- (e) whether the Government proposes to expand the scheme to benefit tenant farmers, if so, details thereof and if not, reasons therefor?

**Funds under CSR**

†1371. Shri Sanatan Pandey:  
Shri Nalin Soren:  
Shri Saumitra Khan:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

- (a) the amount of funds under the Corporate Social Responsibility (CSR) funds of Steel Authority of India during the last five years and the current year; and
- (b) the details of the CSR funds spent by the Steel Authority of India during the said period State, district, head, area, top-wise including Uttar Pradesh, West Bengal and Jharkhand?

**e-Platform Connect to Exporters**

†1372. Smt. Aparajita Sarangi:  
Shri Radheshyam Rathiya:  
Shri Manoj Tiwari:  
Dr. Jayanta Kumar Roy:  
Shri Vijay Baghel:  
Shri Kali Charan Singh:  
Shri Khagen Murmu:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) whether the Government proposes to develop any e-Platform to connect exporters, Ministry of Micro, Small & Medium Enterprises (MSMEs) entrepreneurs with various stakeholders; and

(b) if so, the details thereof along with the benefits of the said platform with information and data regarding trade particularly of Raigarh Parliamentary constituency of Chhattisgarh?

### **Ongoing Paddy Procurement**

1373. Shri Sher Singh Ghubaya:  
Shri Sukhjinder Singh Randhawa:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) whether the Government is aware of the ongoing paddy procurement crisis in Punjab;
- (b) if so, the steps taken to ensure the welfare of farmers;
- (c) whether it is a fact that the rice millers in Punjab have refused to mill paddy due to issues related to rice yield and space shortages; and
- (d) if so, the steps being taken by the Government to resolve these issues?

### **Lakhpati Didis & SHGs**

1374. Shri Kota Srinivasa Poojary:  
Shri Chamala Kiran Kumar Reddy:

Will the Minister of RURAL DEVELOPMENT

ग्रामीण विकास मंत्री

be pleased to state:

- (a) the details of the total number of women who have benefited from the Lakhpati Didi and Nano Didi initiatives, State-wise and category-wise (SC/ST/OBC);
- (b) the details of the number of Self-Help-Groups (SHGs) benefited under the programme and the timeline for coverage of remaining SHGs State-wise; and
- (c) whether the Government has conducted any assessments on the economic independence of these women following the programme, if so, the details thereof, and if not, the reasons therefor?

### **PM- KISAN in Odisha**

1375. Shri Pradeep Purohit:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the data on the number of beneficiaries in Jharsuguda, Bargarh and other districts in the State of Odisha who have received assistance under the PM-KISAN scheme;
- (b) whether the Government has outlined any plan to increase the coverage or improve the disbursement process in the region; and
- (c) if so, the details thereof?

### **Agricultural Household's Income and Debt**

1376. Adv. Adoor Prakash:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

- (a) the details of the average agricultural household's income from cultivation during the last five years, State-wise;
- (b) the details of the steps that the Government is taking to increase the share of income from cultivation for agricultural households;
- (c) the average debt burden of agricultural households in relation to their monthly gross income during the last five years, State-wise;
- (d) the total amount of institutional credit disbursed to agricultural households during the last five years; and
- (e) the details of the steps being taken to ensure more farmers have access to affordable credit?

### **Promotion of Agricultural Export**

1377. Smt. Harsimrat Kaur Badal:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

- (a) the details of measures taken for promotion of agricultural exports from Punjab;
- (b) the details of step taken by the Government to address barriers faced by farmers in accessing international markets;
- (c) the details of initiatives to improve market linkages for Punjab's agricultural products; and
- (d) the details of steps taken by the Government for promotion of support farmers in adopting quality standards required for reaching international markets?

### **Employment in Handloom Sector**

1378. Shri Ajay Kumar Mandal:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) the details of the employment in the Handloom Sector which have been promoted by the Government under the programme of "Make in India";
- (b) if so, the details thereof; and
- (c) If not, the reasons thereof?

### **Funds for SCCP**

1379. Shri G Kumar Naik:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

सामाजिक न्याय और अधिकारिता मंत्री

be pleased to state:

(a) the details of guidelines under which funds are allocated and monitored for the Development Action Plan for Scheduled Castes (DAPSC)/Scheduled Castes Component Plan (SCCP) in the country;

(b) whether these guidelines are being consistently followed by the implementing agencies and if so, the details thereof;

(c) whether any assessment has been conducted to determine the extent of compliance with these guidelines and if so, the findings of such assessments; and

(d) whether the Government has considered introducing legislation to ensure effective allocation and utilization of funds under DAPSC/SCCP, if so, the details thereof and if not, the reasons therefor?

### **Classification of Arecanut by WHO**

1380. Shri Rajmohan Unnithan:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री

be pleased to state:

(a) whether it is a fact that Arecanut is an essential horticultural crop playing a significant role in religious, social and cultural functions across the country, if so, the details thereof;

(b) whether the Government is aware the challenges faced by Arecanut farmers following the classification of Arecanut as carcinogenic by the World Health Organization (WHO) based on several Research and Review Papers, however, on scrutiny of such Papers critically, it is found that in most of the Papers the data were collected on chewing mixtures such as Betel quid, Gutka etc., leading to wrong conclusions, if so, the details thereof and the action taken by the Government in this regard;

(c) whether the Government is also aware that on the contrary of the above classification there are several Research Papers which state that Arecanut is not cancerous but anti-cancerous, if so, the reaction of the Government on these findings;

(d) whether the Government will interfere in this matter advocating the World Health Organization (WHO) and the International Agency for Research on Cancer (IARC) for a review of this classification; and

(e) if not, the reasons therefor?

New Delhi  
Friday, November 29, 2024/  
Agrahayana 06, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

# INDEX

(Ministry-Wise)

Agriculture and Farmers Welfare	: 1154, 1162, 1163, 1171, 1175, 1187, 1188, 1194, 1195, 1197, 1206, 1207, 1209, 1210, 1211, 1216, 1220, 1226, 1230, 1232, 1234, 1242, 1244, 1255, 1265, 1266, 1267, 1280, 1292, 1293, 1298, 1314, 1315, 1316, 1318, 1320, 1321, 1326, 1329, 1331, 1332, 1334, 1336, 1337, 1340, 1343, 1344, 1351, 1354, 1356, 1357, 1359, 1363, 1365, 1370, 1373, 1375, 1376, 1380
Commerce and Industry	: 1155, 1157, 1158, 1159, 1165, 1166, 1180, 1182, 1190, 1215, 1228, 1229, 1233, 1238, 1247, 1252, 1254, 1257, 1260, 1261, 1269, 1270, 1272, 1274, 1276, 1277, 1284, 1286, 1301, 1302, 1308, 1311, 1319, 1325, 1335, 1338, 1347, 1348, 1372, 1377
Cooperation	: 1169, 1174, 1181, 1225, 1231, 1241, 1288
Fisheries, Animal Husbandry and Dairying	: 1152, 1161, 1164, 1170, 1172, 1185, 1193, 1196, 1203, 1214, 1227, 1250, 1251, 1271, 1273, 1278, 1296, 1299, 1317, 1341, 1346, 1352, 1355, 1358
Heavy Industries	: 1178, 1213, 1249, 1262, 1305, 1360, 1367
Home Affairs	: 1160, 1167, 1177, 1183, 1192, 1212, 1218, 1219, 1235, 1237, 1283, 1307, 1309, 1310, 1313, 1369
Panchayati Raj	: 1179, 1184, 1200, 1201, 1204, 1222, 1236, 1246, 1256, 1275, 1312, 1322, 1330, 1366, 1368
Rural Development	: 1151, 1156, 1176, 1186, 1191, 1198, 1205, 1208, 1221, 1223, 1243, 1259, 1263, 1268, 1279, 1282, 1285, 1287, 1289, 1291, 1303, 1304, 1327, 1328, 1339, 1342, 1349, 1353, 1361, 1374
Social Justice and Empowerment	: 1153, 1168, 1173, 1199, 1217, 1224, 1245, 1248, 1264, 1295, 1297, 1306, 1324, 1333, 1345, 1364, 1379
Steel	: 1189, 1202, 1258, 1290, 1371
Textiles	: 1239, 1240, 1253, 1281, 1294, 1300, 1323, 1350, 1362, 1378

**Remarks**  
LOK SABHA  
CORRIGENDA

to the List of Questions for WRITTEN ANSWERS on  
December 03, 2024/Agrahayana 12, 1946 (Saka)

Question No. Correction

- 1160 Part (a) line 1: insert “during the last three years, ” before “year-wise”
- 1186 Name of Ministry: for “RURAL DEVELOPMENT”  
read “SOCIAL JUSTICE AND EMPOWERMENT”
- 1263 Name of Ministry: for “RURAL DEVELOPMENT”  
read “SOCIAL JUSTICE AND EMPOWERMENT”
- 1303 Name of Ministry: for “RURAL DEVELOPMENT”  
read “SOCIAL JUSTICE AND EMPOWERMENT”
- 1335 Name of Ministry: for “COMMERCE AND INDUSTRY”  
read “AGRICULTURE AND FARMERS’ WELFARE”
- 1349 Name of Ministry: for “RURAL DEVELOPMENT”  
read “SOCIAL JUSTICE AND EMPOWERMENT”

New Delhi;  
November 29, 2024  
Agrahayana 8, 1946 (Saka)

UTPAL KUMAR SINGH  
Secretary General

INDEX  
(Ministry-wise)

Rural Development	delete	“1186”
Social Justice and Empowerment	insert	“1186”
Rural Development	delete	“1263”
Social Justice and Empowerment	insert	“1263”
Rural Development	delete	“1303”
Social Justice and Empowerment	insert	“1303”
Commerce and Industry	delete	“1335”
Agriculture and Farmers’ Welfare	insert	“1335”
Rural Development	delete	“1349”
Social Justice and Empowerment	insert	“1349”